Disc. on Student Unrest and Incidents in Delhi University

दूसरी बात-होटल इंडस्ट्री के सम्बन्ध में इस प्रकार का शांसन की सक्ष्य क्यों है? हमारे एक मिल्ल हैं उन्होंने क्लाया कि दस परसेंट पैसा इम तैयार करते हैं और बाकी पैसा सासन से लेकर होटल इंडस्ट्री चलाते हैं। वह दस परसेंट पसा वापत इक्ट्रा करके बाकी पैसा सासन से लेते हैं और होटल इंडस्ट्री क्लाते हैं। ऐसा क्यो है?

इसके धलावा और बहुत सी इंडस्ट्री बसाई जासकती हैं। जैसे मध्य प्रश्नेस में फारेस्ट इड-ट्री बहुत चल सकती हैं। उसके बास्ते सर्वे भी हो चुका हैं। लेकिन इडस्ट्री स्टार्ट नहीं होती है। जो स्टार्ट किया है वह है स्टेट ट्रांसपोर्ट कारपीरेशन गड़्ड प्रदेश रोड-केड, उसमें उनका सब लास हो लास होता जा रहा है। उसके अन्दर इतनी अब्बवस्था है मगर उसकी तरफ शासन का ध्यान ही नहीं है। सारा पैसा स्टेट का लगा है हर साल लास होता है...

श्रीमती तुंशीला रीहतगी कीन से उद्योग का जिक ग्राप कर रहे हैं ?

भी मार० बी॰ बड़े . स्टेट ट्रांसपोर्ट कारपोरेशन, राज्य परिबह्न नियम । म्रब उसमें ऐसा होता है कि एक एल॰ माई॰ सी॰ से भी पैसा लेते है, की भापरेटिव बैंक से ी पैसा लेते है, स्टेट फाइनिश्यक कारपोरेशन से भी लेते हैं और स्टेट से भी लेते हैं। लेकिन उसका बिनियोग किस प्रकार से किया जाता है यह देखना चाहिये। इसकी सरफ ध्यान नहीं है 1

इतना ही नहीं हमारे कितने इंडस्ट्रिय-लिस्ट्स हैं जो पैसा समामा चाहते हैं उनकी एप्लीकेशन जो जीतीं है उसकी क्रेसेसिय में इतकी देर समती हैं कि जिसकी कोई हद नहीं। होना तो यह चाहियें कि उतको एम्बरेज करके उसका पैसा इंडस्ट्री बोलने में संभवाना चाहिने। किर जहां तक पैसा विस्कृत की बात हैं जो कर्तिन पार्टी के बोग मिं, या-जिनकी विकारिक होनी उनकी पैसा किन जानें की नहीं मिलेगा। यह होता है। मेरा कहना यह है कि स्टेड फाइभेशियक कारपोरेकन को खुद इनीरिंकएटिय लेना काहिये और इंडस्ट्री जहां खुलनी चाहिये वहा खुलवाना चाहिये। जैसे बस्तर में मिनी स्टील इंडस्ट्री खुल सकती है जीर दूसरी इंडस्ट्रीज खुल सकती है। लेकिन केवल एक इंडस्ट्रीज खुल सकती है। लेकिन केवल एक इंडस्ट्रीज खुल सकती है।

शासन ने वहां बहुत से लोगी को बुला-कर कहा कि मौन-कौन इंडस्ट्री लगाना चाहता है ? बहुत से मोमों ने कहा कि पैसा देगे तो हम लगार्येणै। लेकिन पैसा दने का प्रोसेस इतना लम्बा है कि तीन-तीन, चार-चार महीने तक उनकी एप्लीकेशन पडी रहती हैं भीर वे चक्कर काटते रहते हैं, कुछ भी उन्हे पता नही लगता कि क्या हो रहा है। शासन को खुद इडस्ट्री को यह बताना चाहिये कि तुम्हारी एप्लीकेशन इस स्टेज पर है। लेकिन होता यह है कि किसी ने एक बार दरख्यास्त डाल दीतो उसके बाद उस पर क्या हुआ कुछ पता नहीं क्सता है। तीन-तीन, चार-चार महीने कीत जाते हैं। फिर वह एल० ग्राई० सी० के पास एप्लीकेशन देते है, कोग्रापरेटिव बैंक के पास देते हैं, असग-अलग जगह एव्लाई करते हैं. जहां से पैसा मिलता है वहां से लेकर काम करते हैं। स्टेट फाइनेशियल कारपो-रेशन से वैसा उनको मिलना नही है।

MR. DEPUTY-SPEAKER: You can continue tomorrow We take up the discussion under rule 193.

16.00 lus.

DISCUSSION ON STUDENT UN-REST IN THE COUNTRY AND INCI-DENTS IN DELHI UNIVERSITY ON DECEMBER 6, 1972

MR. DEPUTY-SPEAKER: We take up the discussion under rule 198 on the increasing student unrest in the country and the statement made by the Minister of State for Home Affairs in the House on the 7th December, 1972. Shri K. Lanksppa—absent, Siri Jaganniathra Joshi.

Shri Jaganathrao Joshi (Shajapur)

MR. DEPUTY-SPEAKER: I was not informed about it. Both are to be discussed together. Shri Gangadeb.

SHRI P. GANGADES (Angul): Sir, I rise to speak on the increasing student unrest in this country. The problem of unrest in university campuses today is experienced in many of the countries of the world, but what we are experiencing in our country now is something which we cannot ignore, because indiscipline in the campuses adversely affects academic standards. Therefore, the quality of human capital is also affected. Therefore, it is a problem for which the Government and the people of the country should try to find out a lasting solution.

16.02 hrs .

[SHRI N. K. P. SALVE in the Chair]

It is certainly important that we try to analyse today the causes of the socalled indiscipline in universities. It may not be quite charitable to accuse the student community for all the disturbances because they selves may be victims to certain environmental and external influences of the vested interests and the frustrated politicians. There has been an unprecedented explosion in terms of student enrolment for higher education. In this case, the UGC has increased the expenditure by more than 1000 per cent. Yet it is difficult to say that we have succeeded in finding adequate amenities to the student community. Instead of checking admissions to the universities, we have perhaps been admitting a fairly large number of sub-standard students who had no definite aptitude for higher studies and research.

Likewise, the recruitment of teachers has also deviated from certain norms on account of rapid expansion in the students' enrolment. Frankly speaking, we may be guilty of yielding to pressure from less informed quarters and thereby allowed admissions on grounds of minimum eligibility conditions. Simultaneously, we may have offered uncertain future to large numbers of young men by not insisting on admissions dovetailed to requirements for the socio-economic development of the country.

University

All this has only meant postponement of frustration till the completion of University education. This has also caused a large volume of expenditure on education without improvement in the quality of the real education. The innocent young people are also exposed to the influence of frustrated politicians who have otherwise achieved much success in the past. For example, the rus design of the rusticated President of the Delhi University Students' Union to take over the administration of the university is definitely a move of a politician's instructions rather than a scholar's goal.

There is also legitimate apprehension in certain quarters that some foreign lobbies also are working in the country to spread feelings of frustration and desolation so that the country does not make faster development to occupy its place of pride in the world. It is indeed tragic, therefore, that while the Government despite limitation of resources is giving priority to higher education, certain vested interests and the politicians may be busy fishing in these troubled waters. At the same time, however, reluctant the Government may feel and however opposed to certain vested interests it may be, we shall be failing in our duty unto the nation, if we do not take courage in our hands to identify the anti-social and non-academic and politically motivated forces in the campuses and eliminate them.

I would, in conclusion, in all humility seek to make the following suggestions. Firstly there should be a check on the rapidly growing strength of the students at institutions of higher learning plus again a check through entrance-cum-aptitude tests for admissions. Secondly, there should be comprehensive screening of

candidates seeking employment college and university teachers; course, only those committed to academic values should be considered. Thirdly, a built-in mechanism should be created through suitable provisions in the constitution of the students' union and teachers' associations so that only brilliant students and capable, experienced teachers provide the leadership. Lastly, there should be a national scheme of vocationalising education to reduce uncertainty about the future and to make education purposive at the school level itself, because school education is very very important in my opinion should not ignore it.

Therefore, I am confident that the Government and the hon, members of this House will consider this discussion as a matter of collective responsibility to restore the universities as eminent places of higher learning in our country.

MR. CHAIRMAN: We have only two hours and I have before me a formidable list of speakers. I would, therefore, request members to be indulgent to me if I am strict about time. Shri Joshi.

SHRI JAGANNATHRAO JOSHI (Shajapur): How much time do I have, Sir?

MR. CHAIRMAN: Out of 2 hours, 4 minutes have been allotted to Jan Sangh on the routine basis.

SHRI SHYAMNANDAN MISHRA (Begusarai): Sir, I want to make a submission here. We have discussed this matter with the hon. Speaker and he has said that time would be given for a meaningful contribution. In this particular case, they should like to hear the opposition more. If you go on dividing time on the basis of the strength of each party, some parties might get even minus time.

MR. CHAIRMAN: Shri Joshi asked how much time he has got and I said that his party has got four minutes.

SHRI SHYAMNANDAN MISHRA: Minutes have no meaning in this context. श्री अंगन्नाय राव ओशी: मभापित महोदय, 6 दिसम्बर को दिल्ली विश्वविद्यालय के प्रांगण में पुलिस वालों ने विद्यार्थियो पर जो बर्बरतापूर्ण अत्याचार किये, उन बात को लेकर सदन में 7 दिसम्बर को माननीय गृह मंत्री ने जो वक्तव्य दिया था वह पूर्णतया असन्तोषजनक था क्योंकि वस्तुस्थित बिल्कुल इससे विपरीत थी। मैं हिन्दुस्तान टाइम्स से, जो दिल्ली का जाना माना अखबार है, कुछ अश पढ कर मुनाना चाहता हूं जो उसमें छपे हैं:

Delhi University

"The police went into action just as DUSU President, Mr. Shri Ram Khanna, was requesting the largely peaceful crowd of about 2,000 students to disperse."

यानि वह कह रहा था कि यहां से घीरे-धीरे चले चाम्रो । ऐसे समय में पुलिस बाले घुमे भौर उन्होंने उनको एकदम पीटना शुरू कर दिया । यह देखिये :

"But over 50 lecturers, who witnessed the entire incident, described police entry as 'unprovoked' and condemned the 'beating up of students and teachers'".

यानि पुलिस वालो ने टीचर्स को भी नही छोडा। उन्होंने टीचर्स को भी मारा । यह बड़े शर्म की बात है। यह बड़े शर्म की बात है कि जिस दिन मंत्री महोदय ने यहां स्टेटमेंट दिया था उस दिन उन्होंने कहा था कि विद्यार्थियों ने पत्थरबाजी शरू की । उस आफिस के जो शीशे वगैरह थे वह ट्ट गये। किन्तु विद्यार्थी नेता जरूर यह कहते है कि वहां जो प्रेस के संवाददाता थे. उनको उन्होंने दिखलाया कि जिस तरह शीशे ट्टे पड़े थे उससे लगता था कि किसी ने अन्दर से जानब्रह्मकर उनको फैंक दिया है ग्रीर बाहर से बहाना बनाया गया पुलिस बालों को बुलवाने के लिये क्योंकि जैसे ही पुलिस भूसी पहला टियरगैस शेल छोड़ा गया बिना पहले से बतलाये हुये । यह हिन्दुस्तान टाइम्स में छपी खबर है।

Incidents in Delhi University

गुहु संत्राक्षय में राज्य संत्री (श्री कृष्ण चन्द्र वस्त) : जानबूझकर तो किसी ने भ्रपने को नहीं पीटा ? (ब्यवधान) ।

की अवसावराव कोशी . यह हिन्दु-स्क्रान टाइम्स का सवादवाता कहता है। प्राप जानते हैं कि वह दिल्ली का जाना माना अवसार है। मैं उसमें से ही कोट कर रहा हू। यह मेरी प्रपनी बात नहीं है। में मजी महोदय को यह चित्र भी दिखलाना चाहता हू जिसमे एक विद्यार्थी को पुलिस दाले पीट रहे है। विद्यार्थी एक हे शीर पीटने वाले तीन है मीर स्वय ए० डी० एम० कहता है

ADM said lathi charge was made on the falling students despite the magistrate's shouting "enough enough"

यानी स्वय मजिस्ट्रेट कहता है कि काफी है। एक विद्यार्थी को तीन पुलिस बाले पीट रह हैं। यह फट भेज पर छपा जिल है हिन्दुस्तान टाइस्स में और मली महोदय मुझसे पूछत है कि झापने किसी को देखा है। (व्यवशान)।

समापित महोदय, मैं जरा इसकी तरफ ध्यान दिलाना चाहता हू जो हिन्दुस्तान टाइम्स का एक सम है

" according to eye-witnesses a constable began belabouring a prostrate student who was later identified as Mr Raj Kumar of the Hansraj College The Hindustan Times photographer, who clicked the scene, was justled until other newsmen intervened The bleeding student was dragged to a waiting jeep and driven away minutes later"

यानी उनको ले गये और जिन्होंने देखा उन्होंने कहा कि गाडी मि ले जाने के बाद भी पीटा गया।

सङ्गाल यह है कि जो ऐट्रासिटीज हुई हैं वह देखने लायक हैं। स्टिट्राइग क्रालेका की मिस प्रभा दीक्षित ने बताया "a Miranda House lecturer, Miss Prabha Dikshit and two students saw the police 'beating the students inside the vehicle'"

बाद मे पता चला कि महिला प्राप्त्यापक के साथ भी पुलिस वालो ने दुर्व्यवहार किया, उन पर ग्रत्याचार किया। यह घटना दिल्ली की है, हमारी भाषा के सामने की है। 6 तारीख की घटना ोने के बाद र्याद मली महोदय हमको बतलाते है कि यह सब नही हुन्ना, तो मै एक बात समझना चाहता ह कि भाखिर मेरी माग पर ज्डिशियल गन्नवायरी क्यो नहीं होती है ? विद्यार्थियो पर भ्रत्याचार क्यो होता है। एक महीना लगातार 11-15 नवम्बर से लेकर 6 दिसम्बर तक यह सब चला भौर उसके बाद ध्यान धाकवित किया गया था मली महोदय स कि भ्राप इटरवीन कीजिये, दखल दीजिये। वह नेताग्रो से मिले, कालेज के प्रमुख से मिले पेरटस धार्गेनाइजेशन से मिले धीर मिल कर रास्ता निकालने की कोशिश करे. जो भी विद्यार्थियों के मीक्सन्सेज हैं उनको दूर करे।

पेरेट्स भागेंनाइजेशन की तरफ से जो मूचवा मुझे मिली हैं उसमे उन्होंने यह बाद कही है कि जो चार मेडिकल कालेख हैं उनमें भाज भी 65 सीटे खांची हैं। मैं जावना चाहता हूं कि इसके बारे में मती महोंदय क्या करवा चाहते हैं। बहु थोड़ा सा खुलासा करें। इस फामें से चिया है कि क्रिस-किस कालेज में किस-किस कारण से सीटे खांली पड़ी हुई हैं। कुल 55 सीटें हैं। पेरेट्स आर्मेंसाइचेकन की मेसिडेंट एवं एस कतीर हैं

MR CHAIRMAN: Let him confine himself to student unrest.

SHRI JAGANNATHRAO JOSHI. Simultaneously, along with student unrest, we are also discussing the incidents which took place in the Delhi University sampus on the 8th December

MR. CHAIRMAN: I am not objecting to his referring to student unrest. But he is speaking about admission to the medical colleges That is not strictly relevant

SHRI JAGANNATHRAO JOSHI The main cause for student unrest is that from July, 133 students have been denied admission in medical colleges while there are so many seats vacant in the medical colleges

SHRI PILOO MODY (Godhra) Is the Chairman aware of the fact that one of the demands that have been submitted by the students is admission to medical college? So, it forms part of the debate It is meaningless to debate issues in isolation

श्री जगन्नाथ राव जोशी इस बात को लेकर मैंने दो बार ध्यान अमाकर्षित किया, लेकिन बाद मे जो लाठी चार्ज हो कर प्रत्या-चार हमे उनको ले कर जो वक्तव्य दिया गया था बह बिल्कुल सन्तोषजनक नही था। विद्यार्थियो के साथ ग्रन्याय करने वाला था । इसलिये मैंने जानबुझकर समय मामा भीर उस पर चर्चा उठाना चाहता था। मैं हिन्दस्तान टाइंग्स से इसलिये कोट कर रहा ह कि यह यहां का जाना-म ना प्रख्यार है । हिन्दुस्तान टाइम्स का जो सवाददाता था उसने देख कर सारी बाते कही है। उस दिन मत्री महोदय ने इसके मताल्लिक यह बान कही की कि जो कैम्पस हैं, विश्वविद्यालय का प्रांगण है वहा से हम पुलिस वाली को हटायेंगे। उसके पहले दिन, 4 दिसम्बर को बहा विद्यार्थी इकट्ठे हुये थे, लगभग 10-15 हजार विद्यार्थी वहां इकटठे वे और कोई मत्रिय घटना नहीं हुई। 6 तारीख को पुलिस बाले अन्दर आते और बाइस बांसलर के प्राफिस को प्रोटेक्ट करते तब भी बात मेरी स्थम से झाती, लेकिन झाते ही विदाउट बानिय चन्होत्रे प्रांसु गैस छोडी । स्वय इतका कहना है कि बिना कोई भी सूचना दिवे दिनानीस वैस वैस क्षा बस्त भीए निकालियो पर श्रात्वाचार क्रिये गमे । हिन्दूस्तान टाइम्स का स्वाददाका को जिल्ला है माप उपको पढ़ें ! इसलिक्षे सबाल सा हेड काईर का

Delh: University तब बना जब विद्या के क्षेत्र में विद्यार्थियों की जो मार्थे हैं उन पर ध्यान नहीं दिया जाता। Í

बनारस का मामला भी यही है। जब कि विद्यार्थी मिल कर आये थे, प्रेजिडेट. वाइस प्रेजीडेट भीर जनरल सेकेटरी मिल कर श्राये थे. मन्नी महोदय ने जानबझकर प्रेजीडेट का नाम तक नहीं लिया। वह तीनो मिल कर झाये ये भीर विद्यार्थियो को बतलाना चाहते थे कि उनके साथ क्या बात हुई ? जिस समय बिल्कूल शातिपूर्ण तरीके से सब मामला चल रहा था, पी० ए० सी० वहा बलाई यई और ग्रस्याचार हये, किन्तू विद्यार्थियो की जो मागे है उन पर नोई सुनवाई नही हुई । सिर्फ पिटाई होती रही । भगर सिर्फ इसी तरह से होता रहे तो बडे दूख के साथ हमको कहना पडेगा कि यहा पर राजनीति को बडे भद्दे तरीके से काम मे लाया जा रहा है।

इ री तरह से दिल्ली के भाई । टी । भाई । का मामला है, जहा प्रो० स्वामी ने क्लास तीन भौर चार का सगठन किया । क्या यह प्रपराध है ? अहा 5 लाख का घपला है, जहा वी ० ए० सी ० इब सीजड प्राफ वि प्रा लेम, इस स्थिति मे, प्रोफेसर श्री सुब्रमण्यस्वामी को बद्धा से निकाल देना, डिसमिस करना यह दिखलाता है कि यह बिल्कुल विडिक्टिव ऐटीट्युड है । माखिर यह मनरेस्ट या गडबड **क्यों होती है इसका पता इसी बात से चलता** है। बाहें दिल्ली में हो, बाहें बनारस में हो, बाहे आर्द्द अर्थाई ० टी० हो, कही भी हो, जो जायज मागे हैं उन पर विचार करना चाहि क्योंकि द्वाखिर विद्यार्थी हमारे है। धाज सरकार की नीति हमारी समझ मे मही प्राती। चीन भीर पारिस्तान के साथ, उन के द्वारा देश पर हमला होने पर भी मिक्षता के साथ बैठ कर वह हल निकालना चाहती है, लेकिन क्या विद्यार्थी हमारे दूश्मन हैं ? जैसा मैंने उस दिन कहा था, अगर खाते खाते दातो ने नीचे भीन का जाती है तो इस का यह महालब

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[श्री जगन्नाय राव जोजी]

नहीं हाता कि दाता को ही उखाड कर फर दिया जाये। ग्राखिर विद्यार्थी हमारे है। हमार यहा निर्देश दिए गए है कि रिस्ट्रेट रक्खा जाये। (आयक्षान) केन्द्र ने जानिर्देश दिए है वह इस प्रकार

"While there should be no lack of vigilance or firmness the need for restraint as well as a visible proof of such restraint should be equally obvious"

Where is the visible proof of restraint? यानी उन के साथ काई डायलाग न हो टीचर्स ग्रीर शिद्यायिया की जा कमल्टेटिव कमेटी बनी है उस म यह मामला गया ही नही। उम दिन जरा सा मामला होते ही एश्दम स रस्टीकशन जाता है। इस य मझ का लगता है कि इम म राजनीति स्नाती जा रही है। यह ठीक ठीक नही है। ग्रगर विद्यार्थी ग्रीरटीचर वर्गमे ग्रसकोष है ताउस का हल करने का तरीका राजनीति नहीं है। इन के निग्दा मानदड ग्रयनाथे जा रहे है। छ ताकी स्रोग से पुनिस बाना व साध जब करकत्ता ने मैदान म सर्घा हाता है ग्रार मिनिस्टर साहब को उसका पता चलता है तो वह स्वय वहा उपस्थित हा जाते है। ग्रोर कई पूलिस वाला को उन्होने ससपैड कर दिया लेकिन यहा यह चलता है नि निटाई होने के बाद जब इस कार्रवाई को कड़ैम किया जाता है वकीला के द्वारा स्टाफ के द्वारा, कर्मचारियों ने द्वारा फिर भी उनकी काई सुनवाई नही हानी है। में दामायदण्ड क्यो ? विद्यार्थी वर्गमे जो असन्तोत्र है बह बहुत गहरा है। पन्चीस साल के बाद भी वास्तव में शिक्षा की चीर जो ध्यान हमें देना चाहिए या वह हम दे नही पाए ।

Even education has got a body and a soul

उसकी भी देह है उसकी भी एक भारमा है। देह ना वही विदेशी है सी जहा तक सात्मा का सम्बन्ध हे उसका तो कही पता ही नही है। शिक्षा का उट्टेश्य यह होना चाहिए कि प्रादमी सुमकृत बने सुबुद्ध उने शीर समाज के लिए प्रावश्यक हर काम को करने के लिए तैयार हो। यह है शिक्षा। लेक्नि णिक्षा यहा किस माध्यम से देनी इ यह तक पच्चीम साल मे ग्राप तय नही कर पाए है। इनका परिणाम यह है कि विद्यार्थी वर्ग म ग्रमन्तोष है उसके सामने ग्राज फम्टेशन हे । उसके लिए ग्राप विद्यार्थी वर्ग का दोष नही देसकते है। कड़ की यनियमिटी में स्वय हमारी प्रशान मत्री गई थी। वहा विद्यार्थियो ने नारे लगात कि हमें डिग्निया नहीं चाहिये हमें हम को काम चाहिए। सर्विस चाहिए साठ मत्तर हजार इजोनियर भ्राज भी बेकार हे। तम चौरी यार पार्री योजनामा को लेकर चन रह है ग्रीर हजारी करोड रुखा उन पासूर्व वर यह है दिवा जो परिणाम इस सब के निकल रहे है उससे पता चलता है कि दानों में काई मेलजोल नही है। विद्यार्थी वर्गनाम करने के लिए बैरार हाता है लिकन उनका काम नही मिलता है। कार्रस्काप ही नही है। वे ग्रन्धकार में हे उनका भविष्य भन्धकार-मय है। उन में फस्ट्रेशन है। यह जो चीज है इसकी गहराई में आपको जाना पडेगा ग्रं । यह एक ग्रलम चीज है। द्रमारी जः गिक्षा हे हमारी जो परम्पराये रही है उनक मन्हप भ्रापको इसको ढालना पडेगा।

सभापित महादय, विद्यार्थी वर्ग यहां पर ही नहीं बल्कि मैसूर मे भी, इलाहाबाद में भी भीर दूसरी कई जगहो पर उठा हुआ है। वहा पर भी उनके एजीटेसन चाल हैं। हिमाचल प्रदेश में ती बहुत चार् है। जहां विद्यार्थी वी एस सी के लिए बैठता है लेकिन पास उसको वी ए में किया जाता [श्री जगन्नाबराव जोशी]

है। समझ में नहीं झाता कि क्या हो रहा है। फोटो स्टेट काफी भी उसकी झबेलेबल है। जो बैठता हो नहीं है उसको भी पास कर दिया गया है। जो बैठा है हिन्दी में उसको मार्क्स दे दिए गए हैं झर्च कास्त्र मे। क्या हो रहा है समझ में नहीं झाता है। यह सब कुछ इस में दिया हुझा है।

बनारस मे हमारे ग्रटल विहारी वाज-पेयी जी ने बताया था कि जो एम एस सी भी नही है, जिस के पास एम एस सी की डिग्री तक नहीं है उसको प्रोफेसर रख लिया गया है। मेली महोदय ने कहा कि उनको इसका पता नहीं है। उन्होंने कहा ग्राई विल टेक नोटिस

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF S NURUL HASAN) I would like to interrupt him I had made a statement on the floor of the House that if the hon Member would let me know in writing a specific case, I will immediately enquire into it I do not think there is any point in repeating precisely the point that has already been discussed in the House only the other day.

SHRI JAGANNATHRAO JOSHI I am incidentally referring to it

PROF S NURUL HASAN If the hon Member keeps on making allegations, I am afraid I cannot go into them unless some specific information is given.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): In writing

SHRI PILOO MODY. Why in writting? It is your job to run your Department.

भी अवसामराव कोही : हिमाचल में वे घटनामें हुई है, बकारस में हुई है, मली महीवर्य कहते हैं, मूर्ति मालूम नहीं है । बास्तव में मालूम चहिए, हमें नहीं । हमारे बास इनकमें सन् है तो जुनके पास क्षी नहीं है ।

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विद्यार्थी वर्ग में जो झसन्तोष है उसका दूर करने की दृष्टि से यह झावस्यक है कि जो रस्टीकेशन झार्डर हैं, उनको वापिस लिया जाए। उसके लिए विद्यार्थी झिंधकारी, झध्यापक तथा दूसरे लोग बैठ कर विचार करे और किसी निष्कर्ष पर पहुचे और जब तक वे किसी निष्कर्ष पर नहीं पहुचते हैं, रस्टीकेशन झार्डेर्ज को ससपेड किया जाए।

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मे यह भी कहना चाहता ह कि विश्व-विद्यालयो मे जो एक राजनीति चलाई जारही है, यह बन्द होनी चाहिए । उसके पहले भी रस्टीकेशन ब्रार्डर निकले थे। लेकिन यहा से किसी के हस्तक्षेप की वजह सेवेबापिस लेलिए गए थे। विद्यार्थी परिषद् के नेताश्रो के खिलाफ जो रस्टीकेशन **भार्डर** निकले है वे केवल एक ही सगठन के लोग नहीं है। उन में कांग्रेसी भी है। राजनीति विद्या के क्षेत्र मे नही रहनी चाहिए। बम्बई के कालेज ने मुझे एक बार बुलाया था। वहा मैंने कहा या कि ग्रापको ग्राईडियो-लॉजीज बाहर से बारो नही करनी चाहिए। अगर आप चाहते है तो आप अपनी पार्टी बना सकते है। उनको म्राप दूसरे नाम दे सकते हैं। पार्टी इन पावर कैन बी काल्ड इंकी पार्टी झौर पार्टी इन झपोजीशन कैन बी काल्ड मकी पार्टी। इंकी पार्टी इस वास्ते कि उसको सब बोझा उठाना पडता है भीर मकी पार्टी इस वास्ते कि भ्रपोजीसन पार्टी को मंकी टिक्स करने पडते हैं। हम नहीं चाहते हैं कि विद्या-थियो मे जाए । लेकिन यह एक तरफा खेल नहीं चल सकता है। इसके वास्ते यह भावभ्यक है कि सभी राजनीतिक बलो के नेता बैठें घीर कोई कीड घाफ केंडक्ट तय करें। इस इसके लिए तैयार हैं। इस सारे झेन्न को राजनीति से दूर रख हैं, इस के लिएं हम तैयार हैं। लेकिन यह नहीं बंलेगा कि पार्टी इन पावर बाहे जितना

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[श्री जगन्नाथ राव जोशी]

रुपया खर्चकर दे भीर जो चाहे करें लेकिन इसरों को शिक्षा देती फिरे। यहां पर डैमोकेसी है, हर एक को अपने विचार व्यक्त करने की स्वाधीनता ग्रीर स्वतंत्रता है। लेकिन ग्रापने ग्राई ग्राईटी के श्री सुब्रह्मण्यम स्वामी को इस वास्ते निकाल दिया कि उसने क्लास 3 भीर क्लास 4 के एम्प्लायीज को ग्रागेंनाईज, करने की कोशिश की थी। जब इस तरह से निकाला जाता है तो मुझे कहना पडता है कि केवल राजनीति काम कर रही है। छ: दिसम्बर को जो घटनाये घटी है, मेरी माग है कि उनकी न्यायिक जाच हो ग्रीर जो दोषी पाए जायें उनको मख्त सजा मिले। विद्या-थियों के साथ डायालाग गुरु म्राप करें। दिल्ली विश्वविद्यालय ग्रपनी स्वर्ण जयन्ती मनाने जा रहा है। ऐसे वक्त में इस विश्वविद्यालय का बन्द रहना शोभा की बात नही है। राजधानी का विश्वविद्यालय बन्द रहे. ठीक नही है। आपको इस में हस्तक्षेप करना चाहिए, दखल देना चाहिए । विद्यार्थी नेताग्रों, टीचर्ज ग्रादि सब प्रतिनिधियों के साध बैठ कर भ्राप कोई रास्ता निकाले भीर विश्वविद्यालय को जल्दी से शरु करें। दृश्मन समझ कर विद्यार्थियो के साथ जो व्यवहार हो रहा है वह बन्द होना चाहिए भीर कोई विकटमाईजेशन नही होना चाहिए।

SHRI R. D. BHANDARE (Bombay Central): Mr Chairman, Sir, I listened to the speech of the hon. Member, Shri Jagannathrao Joshi and I am really sorry to say that he has totally failed to do justice to the subject under discussion. He confined himself only to the incidents that had occurred on the 6th December. He should have tried to study this problem of unrest in students as a world phenomenon and found also in almost all the States of our country.

Sir, the causes and reasons of this world phenomenon of student unrest are so obvious and clear. The time at my disposal will not permit me to explain all those points. In Western

democracies, because of the affluence, because of the draft which compels the youth immediately after coming out of the university to join the army and because of the political causes, there is student unrest and students also as a rule are against the Establishment in Western countries. Therefore, the causes of student unrest are totally different in Western countries

So far as our country is concerned, we have got to see whether the signs and symptoms of the unrest in students are only the outward signs and symptoms or some deep-rooted inner causes which are developed recently in the body-politic of India. There are a number of causes. Before I deal with the causes of unrest amongst students and youth, I must tell you that there are certain redeeming features which are found in our coun-

The first is that the parent-child relation is still maintained in country. In the Western countries, in a number of countries of the world, that relationship, the filial duty between the child and the parent is destroyed It is not so here relationship still persists here. Our student community has not taken to the reading of M Regis Debray's Revolutionary writings Once they go to these Revolutionary writings, this country also will fall on the same lines with the rest of the world. There is no visible sign of the sphere of influence of Guevaresque Adventurist philosophy found amongst the student community of India.

What are the causes for outward or deep-rooted unrest amongst students then? The first is the educational system itself. While I may not agree with Shri Jagannathrao Joshi when he tampered with the problem of unrest amongst students while dealing with the incidents that had taken place on 6th December, the main cause is the system of education. The education is not need-based and utilitybased. That point may be taken into consideration by the hon. Minister. The Kothari Commission, the New Policy on Education, suggest a number of remedies, that is, bifurcation 225

after 10th standard, work experience and part-time education. In this country, a number of students go without education. Therefore, I advance the proposition that some education is better than no education. Part-time education is much more useful than no education at all I am just mentioning the causes to which you cannot be blind or you cannot shut your eyes.

Then there is the psychological factor; mental agony starts with the question of admission. As soon as the student passes out his SS examination, the big question of admission is standing as a monster before his mind. This is also a psychological factor. What is the use of education is the question that baunts the educated young man because there are a number of unemployed educated persons and the unemployment problem is a gigantic problem among one of the causes

Then I come back to the point raised by Shri Jagannathrao Joshi—union and political rivalries inspired the political parties amongst the student community. It is one thing to condemn the political rivalries or inspiration given by some political leaders and another thing to advise the world that politics should not come into the university campus. Yet, I know it for certain that certain political parties are playing a most important role in creating unrest and disturbances in the university campus.

SHRI PILOO MODY: Name them.

SHRI R. D. BHANDARE: Obscurantists and ultra leftists are the political leaders which create disturbance in the university campus. Curiously enough, it is only the democrats who are simply passive spectators and collokers, who do not try to mould the opinion of the students or the teachers. But the ultra-radicals and obscurantists and dogmatists do play the most important part.

Another thing is the uncontrollable

passion among the teachers to use the students as instruments to further their own interests. There are so many factions and divisions among the teacher-community that the teachers utilise some of the students and organisations of students as instruments to further their own cause I know, there are certain honest, diligent and conscientious teachers, but their number is very negligible.

Then there is rivalry between college and university authorities and the teachers. Since you are looking at me, Mr. Chairman, I need not elaborate

The presence of police in the university campus irritates the students very much Therefore, police should not be called off and on into the university campus. The hon Minister, the other day, asked, if there is a law and order problem or if there is violence, what should be done. Violence must be condemned at all costs but when the police is called, they do not behave with the students m such a manner as they are expected to deal with their own children After all, their own children are also studying in colleges and schools. But there are a number of excesses committed by the police. (Interruption)

So far as Delhi is concerned, there is the peculiar problem of transport facilities which is also causing a great deal of unrest and mental disturbances among the students . . .

AN HON. MEMBER: Lack of facilities.

SHRI R. D. BHANDARE: I am thankful to the hon. Member for correcting me.

The gap between promises and enunciation of policies and performance created bad effects and doubting minds, suspecting minds, among the students. It is no use philosophising or sermonising. I must tell the hon. Education Minister my own experience. Only some 15 days ago, I had invited some of the students

[Shr: R D Bhandare]

from the Delhi University and I asked been the fate of it I do not know one of the students to go and face tien of that student. Some proper the inquiry You know, what has the reasons that led to the rustica-

[Shri R D Bhandare]
inquiry must have been made I do
not accuse that they have destroyed
all norms of natural justice I have
no means of knowing how the inquiry
was conducted

MR CHAIRMAN Please conclude SHRI R D BHANDARE An ounce of intellectual and moral discipline on the part of parents teachers and palticians is more useful than tonnes of advices and sermons to the students—advising, sermonising and philosophising to the students. This is not a value-judgment that I am expressing. These are very peculiar and curious facts to reflect upon.

My last point is this. There are a number of points which I want to make, but I will not touch on them because time will not permit me Violence and hooliganism must be condemned but students must be treated very politely, lemently, as we treat our own children

We have also to develop m the students a sense of participation. Let there be a sense of participation developed in the minds of the students that they are also parties to Government colleges and universities. In this connection, I would only refer you to the Report of the Committee on Governance of Universities and Colleges, para 1, page 36, which reads as follows—

"The crucial element in this whole scheme is that the constituent units should have a sense of commitment to the ideals of university and a sense of participation in problems of policy, planning and decision-making, and implementation of plans and plans of devalopment"

The university authorities, including the Ministry of Education, must take this into consideration. I also appeal to the University Grants Commission to insist on the university and consideration this recommendation of the Gajendragadkar Committee.

So far as the Delhi University is concerned, the University authorities, teachers, students and parents must sit at a round-table conference to find out a solution so that peace can be restored in the Delhi University campus and he students can prosecute their studies peacefully. Let it not be made a question of prestige by the Vice Chancellor or the Ministry or the police or, for that matter, students and teachers

With these words, I conclude

SHRI C K CHANDRAPPAN (Tellicherry) For the present crisis in our educational system and for the turmoil amongst the student community, there are socio-economic and political reasons At the very outset, I would like to say that the present situation is the result of the sad failure on the part of the Government to bring about meaningful reforms in the field of education during the last 25 years after independence is also a fact that the students who are in the educational institutions do not know what they should do after completing their education growing unemployment makes their future dark, and in their hopelessness and frustration, they become sometimes violent It is understandable And this situation, the failure in the field of education and the failure in the field of economy and particularly, in providing employment, the worsening unemployment situation-these are all the results of the greater failure of the Government in various fields

But, a new situaton has been created in our country. The students rather looked to the Congress Party in the recent past with hope , and

there was a relative calm and peace in the academic atmosphere in our country. But, I should say that even after getting such a massive mandate—a term the Congress Party would like to use—they sadly failed to bring about the reforms which the student community expected from them in the field of education.

If you take the recent tendencies, firstly, I would like to point out three One is: in the recent meetthings. ing of the Governors His Excellency, the President of our country, while addressng them, said, 'You should deal with the students firmly'. could not understand that. Is it that you are going to deal with this matter merely as a law and order problem? If that is the way the problems are going to be tackled, I think that will not bring about any solution to the problems which we are facing today.

The second factor that the discontent that is growing being utilised by reactionaries. I do upnderstand that and particularly. the recent developments, in the Banaras Hindu University, and to a greater extent, the developments in the Delhi University, are all the results of the Jana Sangh and such political elements . . .

SHRI HAMENDRA SINGH BANERA (Bhilwara): It is all wrong and false.

SHRI C. K. CHANDRAPPAN: You might have objectons to that, but, the fact remains a fact, Jana Sangh, RSS and Vidyarthi Parishd, helped and inspired to a great extent by the CIA, are trying to penetrate among the students and trying to create a situation out of these and, here, the ruling Party should share its responsibility. They have created a fertile ground where frustration is bound to grow shall the Jana Sangh and other reactionary Parties in the country are using the frustration and they are

sowing the seeds of discontent in that soil which is so fertile for the growth of discontent.

This is the situation and you take one specific example. In recent periods, in most of the Hindi educational institutions, you could see that the examination system was one single factor which created a lot of trouble in our country. The students were stabbing invigilators. It is not that, by their character, the students have become violent and are attacking the invigilators. It is of the fact that the examnation system is so rotten and dead and stinking system you are carrying on and exhibiting throughout the country and spreading the stink all over. The Minster, I am sure, wll say, 'We have brought about so many recommendations. So many good and bad recommendations are there. What we are worred is not about the recommenda-There was no lack of recommendations. Commissions after Commissions were appointed and public money has been wasted so to say because of all the recommendations which have been made for a meaningful reform in the examination system, nothing has been implemented and, to-day, the tendency is to copy. Why don't you allow the open book policy in the examination halls? Mr Chairman, to know what is written in a book, the student should at least once read a book and if you adopt the open book policy in the examinations that will eliminate the factor of copying. That will give perhaps a guarantee for the invigilator to get out of the examination hall safely. And that is No. 1.

Recently, in many of the Stathe running of the schools and colleges by the private managements has created a problem. They say they run educational institutions out of humanitarian grounds. It is just like the old Englishman's claim of saying that he is carrying the white-man's burden on his shoulders. They have run the institutions in such a way that students, teachers and all the people

[Shri C K Chandrappan]

concerned are dissatisfied Slogans for nationalisation of schools is coming from certain sections I do not say that you should nationalise schools and colleges tomorrow But what I say is, you should have a sympathetic approach to this problem You should eliminate such people who get benefit and big profits out of running of these educational institutions

I now come to my last point about medical colleges, they collect capitation fees The Minister might say, this is connected with Ministry But the problem is A rich person who can spend Rs 20 000 or Rs 40 000 can get admission The fellow may be a worthless one he will come out of the college with the degree he will kill people after getting that degree Why should Government encourage such people? Why should a Government in a modern State give permission for these managements to run -chools and colleges like this?

The education system in the past was suited to a different purpose The education system was given shape by people who came from abroad the foreign and alien administrators had a purpose We have different purpose now We are a free and independent country and pattern of education should suit the needs of our people Education should enable a new generation of people to come forward to face the challenges of the nation I do not blame the Education Minister Many Ministers have come him he is the last in a series of such Ministers They have all pursued the same bankrupt policy for the last 25 years unles you change the policy, the country will go to the

सी राजदेव सिंह (जीनपुर) समा-पति जी, साप ने जो इस वहस मे मुझे भाग लेने का मौका दिया उस के लिए मैं प्राप का सभारी हूं। साज यहा चर्चां वल रही

है दिल्ली विश्वविद्यालय मे जो कुछ हमा उस के बारे में भीर उस के बाद हमारे मत्री महोदय ने जो बयान दिया तथा दूसरे विश्वविद्यालयों में जो कुछ हो रहा है, विद्यार्थी असतीय के नाम मे, यह चर्चा का विषय है। तो विद्यार्थियों में झसतीष है---इस का हमे पोस्ट मार्टम कर के देखना है, अच्छी तरह डाइगनोसिस कर के देखना है भीर इस का इलाज करना है। लेकिन जिस तरह से विद्यार्थी भ्रान्दोलन के नाम पर म्राज विश्विद्यालयों को बरबाद किया जा रहा है विश्वविद्यालय की प्रापर्टी को फकने की कोशिश की जारही है भीर बसो को हाईजैक कर के सडको पर चलाने की काशिश की जारही है किसी को कुचल कर मारा जा रहा है (ध्यवधान)

इम ग्रान्दोलन को हम विद्यार्थी ग्रसताप का कारण नहीं कह सकते है। (व्यवधान) . ..

सभापति महोदय ग्राप लोग डिस्टर्ब न करे। ग्रापको ग्रपना मौका मिला, उन्हें ग्रपने मौके पर बोलने दीजिए।

श्री राजदेव सिंह ग्रगर माज विद्यार्थी लाइबेरी में कमी हो उसके लिए एजिटेशन करे फर्नीचर की कमी हो जिससे उनको परेशानी हो या स्टाफ निकम्मा हो, पढाई लिखाई की सहुलियत न हो, बोडिंग हाउसेज की कमी हो उनको रहने की जगह न मिलती हो, इन बातो के लिए यदि वे ऐजिटेशन करे तो मैं समझता हू हर समझ-वार ग्रादमी उनका समर्चन करेगा। उनके ग्रान्दोलन सिर्फ पढने पढ़ाने से सबधित होने चाहिए। लेकिन ग्राञ्च होता क्या है? दिल्ली मूनिवर्सिटी की चर्ची हमारे विरोध पक्ष के माननीय सदस्य ने की। उन्होंने बहुत ग्रास्त् बहुत्ये कि पुलिस ने कुछ विद्याध्यों को मारा लेकिन उनके

Delhi University

मुह से एक शब्द भी इस बात के लिए खेद का नहीं निकला कि जो एक गरीब घर की गांव की भीरत तांगे पर जा रही बी भीर जो बस हाईजैंक करके स्टूडेन्ट चला रहे थे उसके नीचे मर गई। हम मान करते हैं कि उनके ऊपर 302 का मुकदमा चलाया जाए।

Disc. on

माज हर यूनिवर्सिटी मे यूनियन्स हैं जिनमे काफी पैसा होता है। बनारस हिन्दू यूनिवर्सिटी के सबध मे मै जानता हु कि वहा पर 15 हजार स्ट्रडेन्ट्स है भौर वहापर साल भरका 90,000 र० चन्दा म्राता है। एक केस हमारे समक्ष है कि लखनऊ यूनिवर्सिटी यनियन के दो लडके ग्राए इस काम को लेकर कि हम दिल्ली जा रहे है प्रधान मती को इन्बाइट करने यूनियन के जलसे मे प्राने के लिए लेकिन हम नही मालूम कि वे प्रधान मन्नी के पास गए या नहीं गए लेकिन इतना आहिर है कि प्रधान मन्नी उस जलसे मेनही गई। लेकिन उसका खर्च 11 सी या 13 सी दिखाया गया है। इस तरह से ग्राप समझ सकते है कि यूनिवर्सिटी यूनियन मेम्बरशिप काजोलम्बा चौडा फड होता है उससे ग्रनाप-शनाप बाते की जाती है। उत्तर प्रदेश के भूतपूर्व मुख्य मती श्री चरणसिह ने जो यूनियन को झाप्कानल कर दियाथा कि जो विद्यार्थी चाहे वह उसके सदस्य हो सकते है, ब्राज मालूम होता है कि वह चीजें उचित ही थी। होना चाहिए यह कि विद्यार्थी की मर्जी के खिलाफ मूनियन का चन्दा उनसे नहीं लेना चाहिए।

चूकि मैं बनारस हिन्दू यूनिवर्मिटी का विद्यार्थी था और नजवीक का रहने वाला हू इसलिए थोडी सी चर्चा वहा के बारे मे करना चाहुगा। उस दिन काल भ्रटेन्शन के समय बहुत गलत सलत बाते कही गई थी। बहुत सी बाते जो मेरी जानकारी मे हैं वह मैं कहना चाहता हूं। मैं 9 तारीख को वहां गया था, 5-6

घटे वहा रहा, वहा पर विद्यार्थियो से बातचीत की, प्रोफेसरो से बात-बीत की भीर वाइस सांसलर से भी बात-बीत की। वहा की हालत यह है कि केम्पस के भीतर भ्रार० एस० एस० की बिल्डिंग है जोकि सभी को मालूम जिस समय हम वहा पक्रतेथे उस समय से बहा झार० एस० एस० का केन्द्र है। (व्यवकान) ग्राप ग्रागे सुने कि किम कन्टेक्स्ट मे मैं यह कह रहा हू । ग्रप्रैल, 1972 मे यूनिवर्मिटी कैम्पस के भीतर बिना वाइस चासलर की ग्राज्ञा के ग्रार० एस० एस० की रैली निकाली जाती है नगी तलवारो के माय । उसके बाद यूनियन का इलैक्शन हाता है और उसके बाद यह ब्रान्दोलन हाता है। ब्रान्दोलन की शक्लयह है कि 5 को ने काला दिवस मनाया। श्रमी जोशी जी ने एक बात कही मैं उमरा काटना चाहता हु। उन्होने वहा कि यूनियन के प्रेमीडेन्ट का जिक नहीं किया शिक्षा मत्री ने । ग्रस्लियत यह है कि युनियन के प्रेसी डेन्ट है वह विद्यार्थी परिषद, ग्रार० एस० एस० के नही है। उम्होने ग्रपन का डिमोशिएट किया मूबमेन्ट से । म्रीर जब उसने तो छात्र डिंगे शिएट किया समिति बनाई गई जिसके युनियन के वाइम प्रेसीडेन्ट। हमें इस मम्बन्ध में संघर्ष समिति के ग्रध्यक्ष का एक तार 5 को मिला जिम दिन कि काला दिवन मनाया गया । तो इस तरह से कमबद्ध चीजे नगो तलवारो की रैली, यूनियन का ऐलक्शन और उसके बाद यह आन्दोलन ।

आन्दोलन किस शक्ल का है मैं चाहता हू उसे भी आप सुन ले। जो बीजे डस्ट्राय की गई है उससे आन्दोलन के स्वरूप को आप समझ सकते है पहले तो यूनिवर्सिटी आफिस मे ताला तोड करके लोग चुसे और तमाम रिकार्ड जलाया। उसके बाद स्टेंट बैंक को लूटने और जलाने की कोशिश की गई और जब पुलिस पहुंची तो उसको बचाया जा सका। पोस्ट आफिस को सुटने

236.

श्री राजदेव सिंह }

Dusc on

की कीणिश की गई। इसके बाद जो हैड झाफ दि पिर्टिमेंन्ट हैं वे लोग एक जलपान गृह रन करते है, उस को लूटा गया श्रीर बर्बाद किया गया । नगर निकाय कार्यालय जोकि विद्यार्थियों के इन्टरैस्ट के लिए हैं उसका फर्नीचर तोडा गया भीर उसमे भाग लगाई गई। टेलीफोन एक्सचेज को नुकसान पहचाया गया, दो हे हगीयर उठा ले गए लोग, पता नही कहा ले गए । क्या यह विद्यार्थी मूबमेन्ट है। एक टन्ट फूक दिय गया। यूनिवर्सिटी डिसपेसरी का ताला तोड करके दवाये छिटका री गई। एक युनिवसिटी कार को नुकसान पहुचाया गया। 6 लकडी के बडे-बडे बक्से जोकि ठेले पर स्टेशन से ग्रा रहेथे जिसमे साइम का सामान था उसकोरोक करके विद्यार्थियो ने तोडा भीर भाग लगा दी। यह सब उनके फायदे की चीज थी उनके नुकसान की चीजे नहीं थी भीर न ही ,उसमें बन्द्रेक भीर कारतूम भरे हुए थे । चार कज्यूमर स्टोर्स लुटे गए ग्रीर वहाकी चीजे फेक दी गई तोड दी गई। कज्यूमर स्टोर्स को लुटने मे भ्रीर किमका इन्टरेस्ट हो सकता है। जो वहा का एम्पलाई रहा होगा, जिसने गबन किया होगा वही पहले कोशिश करता कि उसके रिकार्ड जला दिये जाये। यह सब एलिमेट उस भान्दोलन मे शामिल है। मै आपके माध्यम से सदन को बताना चाहता ह कि 15 हजार विद्यार्थी है जिनमे से सिर्फ दो सी विद्यार्थी इसमे पार्टिसिपेट कर रहे है, इस मान्दोलन मे । इससे कुछ विद्यार्थी परिषद् के लोग है भीर कुछ जो राज नारायण सिंह का फैक्शन है सोशिलिस्ट पार्टी का उसके है भीर एन्टी सोशल-एलिमेन्ट है। प्रोफेसर और विद्यार्थियों ने मुझे बताया है कि बिहार के जो बार ० एस ० एस० के सचालक हैं बे कई गाडिया भीर मोटर-साइकले लेकर वहा पड़े हुए है। इस तरह से यह मुबमेद संचालित किया जा रहा है। बाइस चासल इ के बारे मे यहा तक कहा गया है कि उसके कपड़े उतार लो भीर नगा कर दो । यह विद्यार्थी नहीं कर सकते हैं तो वहा पर इस तरह की बाते की मई है।

सभापति महोदय मूपा करके सब समाप्त करे।

University

बी राजवेब सिहं ४ म समाप्त कर रहा ह । भाज उस युनिवर्सिटी की यह हासत देखकर तकलीफ होती हैं। मालवीय जी ने किस भावना क साथ भीख माग-माग कर उस युनिवर्सिटी को बनाया वा लेकिन धाज वहा की जायदाद फूंकी जा रही है, जलाई जा रही है, तोडी जा रही है। मैं वहा का 1930 से 1938 तक विद्यार्थी रहा था। सन् 1934 मे सेन्ट्रल ब्रिटिश गवनमेण्ट ने चुकि वहा के विद्यार्थी काग्रेम मवमेन्ट मे पार्टिसिपेट करते ये इसलिए तीन लाख जो ग्रान्ट-इन-एड दी जाती थी उसके लिए डिक्लेयर कर दिया कि हम बन्द कर दगे। इसी यनिवसिटी से जहा म्राज यह हालत हो रही है जो मैंने बयान की वहा पर उस समय विद्यार्थियो ने एक मीटिंग की ग्रीर कहा कि हम दूनी फीस देगे, ग्रगर गवर्नमेट एड बन्द करती है तो करे। बहा पर स्टाफ की भी मीटिंग हुई घौर उन्होने कहा कि हम भाधी पे पर काम करेगे। तो जहा पर इस प्रकार की फीलिंग थी वहा पर म्राज युनिवर्सिटी की जायदादे जलाई जा रही है। तो आपके माध्यम से मेरा यही कहना है कि ग्रगर विद्यार्थी ग्रान्दोलन कायदे से चले तो हम सभी लोग उसका समर्थन करने के लिए तैयार है।

श्रव में मत्री जी को दो सुझाव देना चाहुगा । कोई एजुकेशन पालिसी लेटेस्ट ग्रापकी होनी चाहिए । मैंने सुना है कि लदन यनिवसिटी मे एक क्येर्स है जिसे सेंडविच कोर्स कहते है। विद्यार्थियों को रेगुलर कोर्स के साथ-साथ टेकनालीजी और दूसरी चीजें भी पढ़ाते हैं जो यूनिवर्सिटी से बाहर निकलने पर जीवन मे उनके काम में या सकती हैं। मैं यह भी कहना चाहता हूं कि हायर एजुकेशन के लिए प्राप सेलेक्टिक ऐडिमिशन की व्यवस्था करे।

इन शब्दों के साथ मैं आपको धन्यवाद देता हु।

17.00 hrs.

MATHA GOWDER *SHRI J. (Nilgiris): Mr. Chairman, Sir, I thank you for giving me an opportunity to say a few words on the problem of widespread student unrest now prevalent throughout the country. The student unrest has gone to the extent of compelling a few Vice-Chancellors of Universities to resign in despair. Some Universities have also been closed indefinitely. Only the other day the students attacked the of the Chief Minister in Office Sir, today we are faced Lucknow with this kind of serious situation in the country If we try to analyse the causes leading to violent agitations among the student community, will find that the undercurrent of frustration existing in the society is reflected among the students.

Sir, the students have entered the political arena, neglecting studies, on account of the unceasing efforts of the political parties in the country vying with each other woo the students to their fold for the purpose of deriving narrow political gains. Secondly, the uncertain prospects of their future have disturbed them to the extent of engaging themselves in violent activities. Have the Government given any reasonable guarantee for their future prospects by incorporating employment-oriented schemes in the plan programmes? This kind of uncertain future led the students astray and unwittingly they join the band-wagon of political parties, thus becoming pawns in the political chess-board.

It may so happen that today in Delhi a particular political party may be blamed for instigating the students. But it is common knowledge that in the States whenever the ruling party makes fervent appeals to the student community to desit from violent agitations so that peaceful conditions can be maintained in the University

Campus immedately the opposition political parties call upon them not to heed to such advice. In Delhi the Congress, which is the party here, may exert all its energy in ensuring normal and peaceful conditions in the Delhi University. But, what does the same party which is in opposition in Tamil Nadu, do there? The Congress Party in Tamil Nadu is bent upon inflaming the students against the ruling party. It 15 trying to bring as many students as possible to its fold and to create disturbances in the State.

Delhi University

17.02 hrs

[SHRI K N TIWARY in the Chair]

In a democracy it is quite possible that today's opposition party may become the ruling party tomorrow and face the music. I have no hesitation in saying that the main cause of student unrest in the country is the involvement of political parties in the affairs of the students

Government It is the duty of the to see that the students are able to pursue their studies unhindered and whatever steps are required to taken in that direction must be taken. When a college boy gets himself involved in a minor conflict with a Bus conductor, within a short while it takes a serious turn resulting in the burning of buses and in the agitation being carried to University Campus. We have ready evolved a code of conduct that the Police will not enter the University Campus without being requested by the Vice-Chancelor for protecting the University property and maintaining law and order inside We are witnessing tothe campus. day the unfortunate situation of Police entering the University Campus and the students raising their voice of protest about the entry of Police into the Campus. Such confrontation leads to violence and loss to public property. Naturally. the general public raise the pertinent question as to why they should

^{*}The original speech was delivered in Tamil.

[Shri J Matha Gowder]

made to suffer for an unseemly controversy raging between the University authorities, the Police and students For this kind of worsening situation, the political parties of the country have the major share of the It is imperative that any blame effort of a political party to get foothold among the student community for short-term gains must be the curbed The students and University authorities must be left The alone to solve their problems students and the Universities must sit icross a table and thrach out the They should themselves problems chalk out their future course action for maitaining pcace and tranquillity in the Campus We cannot take political advantage of the students

Before I conclude I would just refer to one important point present the voting age is 21 years The students who are mature enough and appreciate the to understand political trends in the country not able to become active participants because of the age restriction of 21 years If we reduce the voting age to 18 years in all probability the students will give vent to political grievances will try achieve their political aspirations outside the Campus rather than inside as it happens now This will also reduce the frequent frictions that take place now between the versity authorities and the students I would also suggest that educational reforms which will ensure them a definite and prosperous future. must be implemented forthwith Then only we will be able to find a permanent solution to this problem of student unrest in the country

With these words, I conclude

PROF NARAIN CHAND PARA SHAR (Hamirpur) Sir, the discussion on student unrest becomes irrelvant if we do not pause for a moment to understand that the student of today is not the student of the past, days was unaware of what was hap-

pening in the country whereas a student of today is terribly involved in what is happening around him. He is not only a student but also a citizen He travels by bus, read3 newspapers, comes to the Lok Sabha gallery and watches the proceedings of the House Therefore his sense of the events becomes sharper and his expectation from the leaders of the country also is equally higher If we are unable to give him what he wants it is our failure and not the failure of the students If we try to exploit the students for purposes other than academic, it is our fault

All that has been said about the student community is hardly justified in view of one experience that I had During the days of student unrest in Punjab I was travelling from Nangal to Himachal Pradesh and I found that quite a few of the buses had been deflated and others had been set on fire I was told that the persons who did it at Nangal were neither the students from the collegues nor students from higher secondary schools but workers of the CPM Shri Ram Krishan Baduria, a Member of the Punjab Legislative Assembly at one time had brought a gang of workers from distant places for this particular purpose result, there was huge devastation between Nangal and Rupar students and teachers are subjected to this kind of exploitation it is not an academic problem I warn the Education Minister that academic solution cannot be found to this pro-We must know where the blem disease lies before we find a solution If we seek the solution elsewhere, we will not arrive at the correct solution

MR CHAIRMAN He is a professor He can give a solution

PROF NARAIN CHAND PARA-SHAR How many universities in the country have been allowed to have student representation in the senate? There are 83 universities in the country. In answer to a question, it was said that it is there only in very few universities. So, the students are not given a sense of participation.

Disc. on

During the last meeting of the Central Advisory Board of Education, a resolution was passed unanimously to appoint a sub-committee to examine the causes of student unrest in That sub-committee was to submit its report within four months. I do not know whether the subcommittee has started functioning after it was appointed. Now when we ourselves are feeling that whatever the Vice-Chancellor does has to be vetoed at the highest level, when the UGC has become a more signing machine, when the Vice-Chancellors of the country are thinking in terms of submitting their rsignation in the context of student violence, can the problem of student unrest be solved? No; it cannot be. The Vice-Chancellor must stand firm. No Vice-Chancellor should resign when the students demand it in the wake of unrest. The political leaders and, specially, the leaders of those parties who have semi-student organisations, like, Vidyarthi Parishad, must understand that they are doing great harm to the country.

One reason why this problem has become acute in Delhi is because Jana Sangh has been defeated in the elections to the Metropolitan Council and the leaders of Jana Sangh who were running the Government are out of the Government today. They want to exploit students for their purposes. They are organising all sorts of gimmicks to impress upon the students that they are their sincere followers. No: they are not.

The cause of student unrest goes deeper. When there is no sense of participation amongst students, when there is no feeling amongst students that they are being heard, when the students feel that they are being ignored, and when they are being asked by one party to go in one direction and by amother party to go in another direction, naturally, they suffer

from split personality. It is a psychological phenomenon. Our studdents at the moment are being subjected to this kind of undue exploitation. This runt stop For this, the police is not the answer. If you send batches of police and kill students on the spot, it will not do.

Delhi Universita

When the students at Moga Punjab see that a police inspector can get a free ticket for the cinema. when the Income-tax inspector can get a free ticket for the cinema, when a political leader can get a free ticket for the cinema, they feel, what harm has the student leader done, what harm have the students done demanding cheap-rate tickets for the cinemas? When the society is behaving in a very much desperate and disgusting manner, the students cannot be expected to rise above society When the leaders of society who are there to mould the public opinion are failing in their duty it is hardly wise to condemn the student community

It is believed that the wisdom is frozen like the snow on the Mount Everest in a few heads, like, Vice-Chancellors, Deans and Professors, who run the universities. May I ask: Out of 3000 lecturers of Delhi University, how many are there on the Academic Councils? Not more than 10. Out of Deans and Professors, how many are there on Academic Councils? What for they? The educationist of today is the one who takes the class and not who comes from abroad with a big degree or with a black gown or with a doctorate. He does not know the students: he does not feel the pulse of the students.

I condemn the violence of students and equally the violence by the police. I must say the students will have to be listened to with a heart full of sympathy. If you go with the rod, if you go with the police, the students will not listen to you. But if you go like a father or an elder brother, if you go like a person who is bothered about the future of the

[Prof. Narain Chand Parashar] students, the students will listen to you. The student who listens to you is the same student who behaves nicely in the college or in the university campus, is the same wants to study student who the class and is the same student who wants to be assured of a job. When the students see that degrees are being sold, when the doctorates are being sold when the examinations are being manipulated, they feel what harm have they done.

We have to re-assure the student that the system which obtains in the country is the one which will give him justice When the student feels that there is no justice for him, then he is angry, then 'ne is there to abuse me and everybody, and even highest leaders will not be spared So, we have to re-assure them that justice will be done to them

Earlier in the Lok Sabha, that is, last year, I referred to the fact that the students had to run to the High Courts to get justice done to them in the matter of admissions the Education Department here, the UG.C. here, the Central Advisory Board here, fail in their duty to give justice to students, they cannot be expected to behave politely. Today. the students want to be re-assured and the Minister of Education, leaders of this country, the Chancellors, and others who mould public opinion have to re-assure them that they are not isolated and neglected, and that there is a heart in the person of the Education Minister, that there is a heart in the leaders of this country, which feels for them, which feels their pulse and which is agitated over the problems facing them. Once this is done, the universities can be re-opened tomorrow, whether it is the B.H.U. or the Delhi University.

SHRI PILOO MODY (Godhra): Mr. Chairman, Sir, it is not often

that I compliment a member of the Congress Party on a speech that be delivers in this House. But I would like to do so to my dear friend, Mr. Parashar, for the wholesome truth and good sense that he has spoken to knock some sense into the Education Ministry and the Benches. There was only one fault that I found with what he said and that is, when he deviated from his concern about the education of this country and thought that he would play a little politics on the side because when he accused the Jan Sangh about interfering, in student life, he certainly had a point, but you cannot point a finger forward without pointing four fingers to yourself, and this he failed to do.

University

The politics of this country has been vitiated in the universities through political wings of students, through political parties being active on campus Today I hear a lot of sanctimonious sentiments being expressed on this particular subject. I hope the speakers, who talked about political parties not interfering in campus life, will finally not merely mouth these sentiments but actually carry them through. I was very happy when I heard these sentiments because at I.st the poncies of the Swatantra Party regarding student activities on campus are being vindicated, and even the arch criminals of this particular activity are beginning to understand what it implies.

Basically, the fault is not that of universities and students; basically the fault is of our Government that m 25 years has destroyed the prefectly beautiful picture of a future India; have destroyed the belief that this country should have been well on its way to a great, progressive and prosperous nation by this time and that, in spite of the fact that we have every wealth in this country, every possible tpye of people, every possible type of expertise, knowledge, minerals—call it whatever you may-we have not

and Incidents in Delhi University

been able to use them for the good of the people. Therefore, the first condemnation for what is happening in the student world in India rests squarely on the shoulders of the Central Government, not the State Government to whom the Central Government would like to pass the buck, but on the shoulders of the Central Government.

This, perhaps, must be one of the few countries in the world where we have had Education Ministers who are not even Cabinet Ministers. You can understand from this the importance that we must be giving to a subject like education....

AN HON MEMBER: Shri Siddharth Shankar Ray was there.

SHRI PILOO MODY: We had one here and there, just for a few months. But the fact that the Education Ministry does not deserve a man of such seniority and importance as a Cabinet Minister is itself evidence of the contempt in which we hold Education in this country.

Take the example of what is happening in Delhi. What have the students demanded? It is this. The students have demanded restoration of normal teaching in the College Engineering and the College of Arts. Can any demand be more reasonable than asking the Government to resume teaching in two colleges which, for 15 months, have not functioned at all? The colleges in this country are not functioning for 15 months and the students are demanding 'Please teach us'-can any demand pathetic more or more reasonable that this Government cannot meet it within a minutes time, within five minutes? It is going on and on. And does this Government care? They have all manner of allbis and excuses—this is an administrative problem; so and so is in control But who the hell is interested in who is in control? The important thing Is that the colleges in this country are

not functioning; it is not the fault of the students; they want teachers, but teachers are not available.

The second point is reinstatement of dismissed teachers of Delhi College of Engineering, Look at the happiness with which students and teachers are thrown out without any consideration, without any care, without proper inquiry, sometimes cursorily examined without thinking about the repercussions of such a thing! Is this such an unjustifiable demand that the University should take over the Colleges of Engineering and the College of Arts? It is under the Deihi administration that these two institutions have suffered and that is why the students have finally said 'Let the University take them over.

Admission of all First-Divisioners into the MBBS course-I understand that the Government has a problem. Let them sit down and talk it out. I have here a catalogue that the students have prepared and said that 65 seats can be utilised that are already existing in the four Medical Colleges Maybe the number is not 65. Maybe it is 63. But, anybody in the Government could have gone and investigated this. But the Minister for Health in whose charge this thing comes is much too busy politicking and collecting money all over the place to pay any attention to his Ministry or to do any serious work for which he is paid.

Then, students' participation in the decision-making bodies of the University—this is a sort of eye-wash which has been going on for many years. No committees are formed in which the students have actually any say. There is a Teachers' Council of some sort and I do not think it has even met for so many months when the entire University is closed down.

Finally, a library for the South Campus Colleges.

These are the demands that the students have made. I cannot see how the Government can possibly

[Shri Piloo Mody]

deny any one of these demands including the reinstatement of these rusticated students I just cannot see, Mr Chairman

I desperately need your attention, because I cannot see why the Government cannot fulfil these demands and restore peace

I am prepared to guarantee peace in Delhi University if the Government would meet those six demands that the students have put forward because I see nothing in them which inhibits them from doing so

About the ordering of the Police into the campus, this has become now almost fashionable. The Vice-Chancellor merely makes a declaration, I feel that my life was in danger and, therefore, I ordered the Police into the campus' The Vice-Chancellor's life is definitely precious, but it is not as precious as the lives of into the campus. The Vice-Chancelcellor, if he feels that his life is in jeopardy constantly, he has no business occupying that chair

Therefore, I seriously feel that unless a dialogue is started immediately with all concerned, without any preconditions whatsoever, and we sit down and discuss a family problem, we sit down and do so, for the benefit of our country, for the benefit of future generations, we will continue to go on having this serious problem

Finally, I would like to make an appeal I do not know who this Vice-Chancellor is I have never met him Everybody says that he is a very good man I do not know what has happened to him It is his job to be in his office It is his job to meet the students. It is his job to solve the problems of the students and, therefore, when the students go to him, he should be available and he should be there Let us not create a society where the breaking of a few glass panes is equated with the breaking of heads

वी सतवाल कपूर (पटियाला) वेयरमैन साहब, ग्राज सारे कन्ट्री मे होने

वाले स्ट्डेट धनरेस्ट पर डिसकशन हो रहा है भीर इस हाउस की मार्फत काफ़ी लम्बे लम्बे सेरगन्त्र स्ट्डेंट्स भीर यथ को दिये जा रहे हैं। मैं समझ नही भाता कि मौजुदा एजकेशनल सिस्टम से सरकार किस तरह भाज की नई प्रावलम्ज को साल्य कर पायेगी । भाज कोई स्ट्डेंट फर्स्ट या सकड रूनास मे ए म० ए० करे, या युनिवर्सिटी मे फर्स्ट क्लास फर्स्ट स्टेंड करे, लेकिन उस को नौकरी नही मिल पाती है, जब तक कि उस के पाम कोई मिफारिश न हो । मैं ऐसे स्ट्डेट्स को जानता ह । ग्रगर ऐसा कोई स्टुढेंट ग्राकर कहे कि मुझे नौकरी नही मिलतों है, मझे वही क्लर्क लगवा दो, ता ग्राप ग्रन्दाजा लगा सकते है कि हमारी हालत क्या है। अगर इस एज् केशन सिस्टम का जारी रखा गया, तो यह हमारे देश को तबाह कर देगा । इसका टोटल शेव अप करने की जरूरत है।

मरकार ग्राज की ग्रनएम्पलायमेट के वारे मे सेरमन दे, प्लानिंग करे और वह प्लानिग फोल हो, वह कहे कि हम इतने स्ट्डेटम को जान्ज प्रावाइड करेगे झीर उसकी बात खोखली साबित हो श्रीर फिर भी वह क्हे कि युथ भीर स्टडेंटम उस के पीछे चने। धाप बड़ी बड़ी कोछियों में रह रहे है श्रीर सेसन्ज, लैक्चर और भाषण दे, तो उन का कोई असर आज के यूथ पर नही होने वाला है । मैं उस सोसायटी से ताल्लुक रखता ह, जिस को ग्राप मुधारना भीर बनाना चाहते हैं । हम लोग किसी से कम जिम्मेदार नहीं हैं, किसी से कम समझदार नहीं है, हम में जिम्मेदारी को निभाने की ग्रहलियत किसी से कम नही । लेकिन फिर भी आप हमें दबा कर रखते हैं, हमारी तरक ध्यात्र नहीं देते हैं।

यह ठीक है कि पोलीटिकल पार्टीब स्टुडेट्स को जायब और नाबायक ढंग से एक्सप्नायट करती हैं। पिछले बिनों की

बाकबात हुए हैं, धगर हम उन का एनेले-सिज करें तो साफ़ नजर माता है कि कुछ पालीटिकल पार्टीच ने भपने सियासी मकसद के लिए स्ट्डेंट्स को युज किया । लेकिन धाप भपने एज्केशनल सिस्टम को मुधारने की कोशिश न करें भीर सारी जिम्मेदारी पोलीटिकस पार्टीच पर डालें, तो मेरे खयाल में यह ज्यादा मुनासिब नही होगा। मैं उन पोलीटिकल पार्टीज से हमदर्दी नही रखता हु। मैं उन की मुजम्मत करता हु। जो स्ट्डेट्स तशहूद में हिस्सा लेते है, मै उन को भी सपोर्टनही कर सकता ह। लेकिन सारे प्लानिंग भीर एजुकेशनल निस्टम को श्रेक ग्रप करना होगा। ग्राप इस ममाज को इसी तरह चलाना चाहे और सेरमन दे कर हमे आगे वढाना चाहें, यह नामुम-किन है।

प्रगहमारे एज्नेशनल सिस्टम की हालत यह है कि माप मिडल क्लास फैमिली से ताल्प्क रखने वाले स्ट्डॅंट का मुकाबला पब्लिक स्कूल से पढ़ने वाले स्टुडेट से करवाते है ग्राप चाहते है कि एक स्ट्डेट की टाग बाब दी जाय भीर वह एक दूसरे स्ट्डेंट के माथ दीहे । वह कैसे दूसरे स्ट्डेंट का मुकाबला कर पायेगा? ध्राप का सारा एज केशनल सिस्टम डिफे क्टिव है। इस को शेक भ्रप करने की जरूरत है। ग्राप को ग्रन-एम्प्लायमेट की प्राबलम की तरफ ध्यान देना है भीर नई जाब्ज कीएट करनी है। पिछले बजट भीर इस बजट में इम्पलायमेट के कीश प्रोग्राम के लिए करोड़ो रुपए रखें गए हैं। लेकिन उस पर बहुत बड़े पैमाने पर धमल नही हुमा है।

स्ट्रुडेंट्स प्रावलम को सिर्फ ला एड धार्डर प्रान्तम समझना बहत बढी गलती होगी। एन्केशन मिनिस्टी को तमाम हिन्द्रस्तान की युनिवर्सिटीय के लीडरों को यहां व लाना चाहिए भीर उन के साथ बातचीत करनी चाहिए कि किस ढग से युनिवर्सिटीज मे अमन कायम किया जा सकता है, किस दग से उन को प्रच्छी तरह चलाया जा सकता है। प्रगर भ्राप स्टडेटस पार्टिसिपेशन को रोकना चाहे, तो उस का नतीजा ठीक नही होगा। एज् केशन मिनिस्टी को इस तरफ कदम उठाना चाहिए ।

and Incidents in Delhi University

सरकार इस सिलसिले मे तमाम पोली-टिकल पार्टी जं के लीडरो की एक काफ्रेम काल करे। जिस तरह वह लेवर के इस्य पर एक कानसेन्सस तैयार करती है, एक कोड ग्राफ कन्डक्ट तैयार करती है, उसी तरह वह पोलीटिकल पार्टीज के लीडरो से बातचीत कर के स्ट्डेटस प्राव्लम्ज पर एक मिनिमम कोड श्राफ कन्डक्ट बनाने की कशिश करे। ग्राप इस तरफ ध्यान देगे. तो इस का एक हैल्दी इफोक्ट हो सकता है। सिर्फ सरमन्ज या भाषण देने, स्ट्डेट्स को रम्टी-केट करने और पुलिस भेजने से कोई प्राब-लम साल्व नहीं होने वाली है। मरकार को फीरन दिल्ली भीर यु० पी० की यूनि-वर्सिटीज के बारे मे बातचीत करनी चाहिए ग्रगर ग्राप या वाइस-चासलर को फाल्स प्रस्टीज का सवाल बना ले. तो यह म्नासिब नही होगा । ग्राप को इन तमाम इस्य जुको दूर-अन्देशी से अरीर ब्राड पर्स-पेक्टिव मे देखना चाहिए।

SOME HON. MEMBERS rose-

Mr CHAIRMAN: Please keep decorum in the House If one gets up and I hear him, others should not get up

SHRI SAMAR GUHA: I want to make a humble submission. It is such an important issue and the fate of not only the present generation but future generation depends on this and if you ask us to speak in two or three minutes, it is better not speak. I make the request that the time should be extended.

MR CHAIRMAN I am not m favour of it, as yet But I am in the hands of the House The whole problem is this I have to finish it If you have to sit half an hour late, you should finish it today

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF S NURUL HASAN) I have a very important conference in connection with the Delhi University I most humbly request you to bermit me to leave the House at 6, because I was under the impression that the House would adjourn at 6 and the meeting had been fixed at 615 This time I do not know whether that will succeed but I request your permission to leave the House at 6

SHRI VASANI SATHF (Akola) We can postpone it till tomorrow

SHRI JYOTIROMY BOSU (Dia-I have talked to mond Harbour) the Minister of Parliamentary Affairs and made a request because this is a matter which involves the entire student community professors, school teachers, in six States education has come to a standstill and a two-hour debate would not do It should be a whole day debate I would not go to that extent Today the hon Minister is going to the Delhi University to help a settlement It will be better if he replies tomorrow and gives us more news After half an hour you can adjourn the House at 6 today and give two hours tommorrow for a better discussion of the whole thing I am quite sure nobody in this House will oppose this

MR CHAIRMAN My difficulty is this There are certain parties which I ave not spoken as yet—the CPM, Congress (O), S P, unattached, etc Nobody is taking less than ten minutes or eight minutes. There is then Mr Sathe also on the Congress side There are five persons altogether if everybody, takes ten minutes, it will be fifty minutes, or we can cut it at

least to 30 minutes. The Minister is making a request that he has got an engagement and he should be relieved at 6. I should like to have the suggestion from the hon Minister of Parliamentary Affairs who has come. What is the position? Do they want to finish it today? Or do they want it to be carried over tomorrow?

SHRI RAJ BAHADUR As the House is aware, we cannot sit beyond the 22nd for reasons which I need hardly state, nobody would like to be away during the Christmas holidays In all humility I can say that we have provided opportunities for discussion of private motions, including call-attention motions unprecedented in number in any session so far-so many call-attention notices, so many motions of private Members have hardly ever been allowed The duration of rule-193 discussions normally one hour We have provided two hours I want to say this If we want to make speeches extending over half an hour rule 193 is nowhere Either the rule is there or it is not Government business is very badly suffering I have got a number of Bills which have to be passed We cannot sit beyond 22nd I ask the Members to bear with me when I say that in short-duration discussions it is very not possible to accommodate everybody to the extent of the time that he requires

SHRI JYOTIRMOY BOSU I want to make a submission We are quite willing to forgo our lunch hour tomorrow If the Government gives us one hour it will make two hours Why should they take this attitude? Do you realise that the country is in a ferment?

SHRI SHYAMNANDAN MISHRA. We look utterly ridiculous if we are asked to express our views on a subject like this in two or four minutes It is completely useless.

SHRI RAJ BAHADUR. We have to take anstructions from the Speaker.

If you can get it through the Secretariat we shall be grateful.

MR CHAIRMAN: There is a difficulty. The Chair goes on ringing the Bell. But nobody takes his seat. The Chair cannot go on quarrelling with every Member and it becomes very awkward. That is why I am asking your help and co-operation. I am prepared to call the Minister because every body wants to hear the Minister and know what is the Government's attitude. I am prepared to call him and I want you to co-operate with the Chair.

SHRI JYOTIRMOY BOSU: We fully co-operate with you. Let the Minister intervene today, and let him continue tomorrow. We will forgo the lunch hour.

MR. CHAIRMAN: The hon. Minister.

SHRI SAMAR GUHA: What is the position?

MR. CHAIRMAN: We have agreed that he should be called.

SHRI JYOTIRMOY BOSU: I used the word "intervene."

SHRI SHYAMNANDAN MISHRA: It is utterly ridiculous.

श्री जगन्ताव राश जोशी: हमते प्रस्ताव किया तो हम को मिर्फ चार मिनट दिए। यह क्या है? ग्रगर हम को इस तरह से दो चार मिनट मिनें तो हम बोलेंगे क्या ग्रीर जवाब वह किय बात का देंगे?

we want replies from the Education Minister and the other Minister—both the Ministers.

MR. CHAIRMAN: I want to draw the attention of the Minister of Parliamentary affairs. I am not in favour of cutting the lunch hour period. But at the end of the business, if the House is prepared to sit late, this will be discussed tomorrow... (Interruptions). Do not insist on your pound of flesh every time. Do not 2987 (Ai)LS—9.

insist that whatever you say must be done. That attitude is not good. This is the consensus of the House. There is no other time available. I take it that you agree that after finishing the other business which is on the list for tomorrow, we shall take this up and finish it, and the hon. Minister will give a reply. That is all.

University

श्री रामावतार शास्त्री (पटना) : जो लोग बोल चुके है उन को आप ने कम समय दिया है तो उन का क्या होगा ? उन लोगों को भी और दिया जाय जब ममय बढ रहा है ।

सभापति महोबय: केवल उन्ही लोगो को दिया जायेगा जो लोग बोलने को बाकी हैं। श्रीर किमी को टाइम नहीं दिया जायेगा।

श्री रामावतार शास्त्री : यह उचित नहीं होगा ।

सभायित महोबय : उचित हो ग्रनुचित हो जो हो । जो एक दफा बोल चुका हैं उस को में फिर से बुलाऊं तो यह ग्रीर ज्यादा ग्रनुचित होगा।

श्री रामावतार शास्त्री : तब तो हम एग्री नहीं करते हैं।

सभापति महीरय : ग्राप बैठिये । श्री श्याम नन्दन मिश्र ।

श्री स्थाम नन्दन मिश्र (बेगुसराय) : श्रीमान, मुझे ऐसा लगता है कि देश कोई बड़े संकट का शीघ्र सामना करने वाला है । यह मंकट मर्वग्रासी होगा, ग्राल पर्वे सिव होगा, ऐसा मुझे लग रहा है । राजनैतिक एवं ग्रायिक कारण तो इसके हैं ही लेकिन सबसे बड़ा बुनियादी कारण इसका शिक्षा के स्तर में विनाशकारी पतन है । देश उतना ही ऊंचाहोता है जितने उसके इनसान ऊंचे होते हैं । हमारे देश की ऊंचाई कोई एवरेस्ट की ऊंचाई नहीं है ।

[श्री श्याम नन्दन मिश्र] हमारे देश की ऊचाई हमारे यहा की श्राम जनता की ऊचाई है। जब शिक्षा इस तरह की हो जैसी कि माज दी जा रही है तो हमे साफ तौर पर स्वीकार करना चाहिए कि हमारे बच्चो का उन्नयन रग्ने के बजाये हम एक उल्टी प्रक्रिया हम अपने देण मे चला रहे है । ब्राज का छात्र ग्रसतोष बुनियादी मे इसी ग्रवनित का तौर पर शिक्षा परिणाम है । शिक्षा के प्रति विद्यार्थियो का भ्राकर्षण भ्राज क्यो कम हो गया है--हमको इसकी जड मे जाना पडेगा । विद्यार्थी दनिया मे हर चीज होना चाहता है लेकिन माज वह विद्यार्थी होना नही चाहता है । इसके मल कारण यह है कि शिक्षक भी दुनिया में सब कुछ होना चाहने हे लेकिन शिक्षक होन का ग्रामिमान उनके मस्तक मे नही हम्रा करता है। वे राजनीति मे बहुत कुछ हिस्सा लेने हे ग्रोर साथ साथ जो शिक्षका की परम्परा पहले हुआ। करती थी उस परम्परा के अनसार नही चलते है। आज विद्यार्थी अध्ययन मे समय लगाने के बदले ग्रान्दोलन में समय लगाते है, तहरीक मे समय लगाते है--इसके क्या कारण हैं, इस पर हमको ज्यादा गम्भीरता मे विचार करना चाहिए । ग्रगर शिक्षा ग्राकर्षक होती तो धपने क्लास-रूम से बाहर वे क्यो जाते, अपनी शिक्षण मस्याग्रो से बाहर क्या जाते ? ग्रगर उनकी सारी परि-स्थितिया ऐसी होती कि उनमे उनका भविष्य बनता तो मैं समझता ह विद्यार्थी कभी मान्दोलन या तहरीक में शरीक नहीं होते और उनके असतीय का इतना बड़ा विस्फोट नहीं होता जैसा कि आप देख रहे है। अब इस झध्ययन के झाकर्षक न होने के क्या कारण है ? चुकि दो चार मिनट मे सारी बाते कहनी पडेगी इसलिए सक्षेप मे ही बताना चाहता है।

पहला कारण, जैसा कि सभी लोग जानते हैं. विद्यार्थी धीर शिक्षक का धनुपात ऐसा बुरा है कि हमारे क्लास-रूम में बड़ी भीड लग जाती है । बहुत से विश्वालय तो ग्राज सिर्फ पैसा ग्राजित करने के लिए विद्यार्थियों का दाखिला करते हैं, ज्यादा विद्यार्थियों को लेने हैं ताकि उनके पास ज्यादा पैसे हो । इसीलिए विद्यार्थियों के दाखिल की कोई इन्तहा नहीं होती ।

दूसरा कारण यह है कि स्कूल के भवन या उनके क्लास-रूम भी बहुत सी जमहों मे उचित प्रकार के नहीं हुआ करते। खेलने के लिए कोई मैदान नहीं होगा। उनके लिए लाइब्रेरी, पुस्तकालय के भवन भी नहीं होते। बहुत से कालेज जो बाज हम देखते है वे तो सिर्फ नाममान्न के कालेज हुआ करते हैं। कालेज का एक ताजिया खडा हो जाता है लेकिन उममे जो उपयोगी साधन होने चाहिए वे बिल्कुल नहीं होते।

तीसरी बात यह है कि शिक्षक की योग्यता जैसी होनी चाहिए वैसी नही हुआ। करती ।

प्रो० नाराक्या चन्द्र पाराशर जहां पर सबसे ज्यादा सुविधार्थे हैं वहीं पर श्रीक्षक स्रसतोय है ।

श्री क्याम नस्वन सिश्र मै उसी पर श्रा रहा हू। लेकिन में मिश्रकतर देवस्थापी सकट की तरफ देख रहा हू। मेरे सामने केवल दिल्ली विश्वविद्यालय या चनारस विश्वविद्यालय नहीं है।

इसिसए भाज कोई जिला चल रही है ऐसा मोटे तौर पर नहीं मालूम होता है। बहुत सी जमहों में परीकाये नहीं चल पातीं। फिर भी राज्य सरकारें कहती हैं कि हम शासन बला रहे हैं। जो परीका नहीं चला सके, जो इम्तहान नहीं चला सकें, उस सरकार को यह दावा करने का हक नहीं है कि वे वह का राज्य चला रही है, वे बहां का बालाम चला रही हैं।

मैं भापसे यह भी भर्ज करना चाहंगा कि दूसरा कारण जो इससे कम बुनियादी नहीं है वह है बेकारी की समस्या । किसा की उपयोगिता में ग्रव विद्यार्थियों की श्रास्था बहुत कम रह गई है। उनके सामने भीषण बेकारी है । बेकारी के ब्राकार प्रकार में जाने की इजाजत ग्रभी समय लेकिन इतना तो द्याप देखते ही हैं कि 23-24 फीसदी के हिसाब से बेकारी प्रति वर्ष बढ मैनपाबर प्लानिग, मानव शक्ति का नियोजन जैसा होना चाहिए वह हमारे देश मे नही है । एक हिसाब लगाया गया है कि 1985 तक करीब 7C-80 लाख स्नातक, सभी तरह के स्नातक. हमारे महाविद्यालयो से निकलेंगे और उनके लिए काम की सुरते करीब ग्राघी होगी। तो भ्राज बहुत से विद्यार्थी समझ रहे है ग्रौर महाविद्यालयो कि जो विद्यालयो से निकलेंगे उनके सामने बेकारी की समस्या मुह बाये खडी रहेगी। इसलिए आज की शिक्षा दिशाहीन और आदर्शहीन-दोनो-हो गई है और इसकी तरफ हमे ज्यादा ध्यान देना चाहिए ।

वर्तमान छात्र ग्रसतोष के भी मैं दो एक कारण बताना चाहता हु। इन बुनियादी कारणो के बाद भी जो विद्यार्थियो की कठिनाइया बहुत दिनों से इकट्टा हो रही थी उनकी तरफ शिक्षा ग्रधिकारी भीर सरकार उदासीन है भौर बहुत दिनों से उदासीन रही है। उनकी जरूरतें जो पूरी होनी चाहिए थी वह पूरी नहीं की गई। दूसरा कारण यह है कि शिक्षा के क्षेत्र में बहत बढ़ा राजनीतिक हस्तक्षेप हो रहा है । मै साफ तौर पर बताना चाहता ह कि इसके लिए सरकारी पक्ष भी उसी तरह जिम्मेदार है बल्कि कई माने में ज्यादा जिम्मेदार है। मैं इसकी मिसालें देना चाहता हं कि किस तरह से सरकारी पक्ष इममें ज्यादा जिम्मे-बार है। आज सरकारी पक्ष के लोग कहते

है कि दिल्ली विश्वविद्यलय के उपकुलपति के साथ बहुत कुछ ज्यादितया हुई है भीर ज्यादितयां होने की सम्भावना थी। में शिक्षक वर्ग में रह चुका ह इसलिए मै तो कभी भी अनुशासनहीनता को तरजीह नही देसकता। लेकिन मैं जरा माननीय शिक्षा मत्री से अर्ज करना चाहता हु कि स्राप दिल्ली विष्वविद्यालय के उपकूलपति के बारे मे तो ऐसा समझते है लेकिन जोधपुर विश्व-विद्यालय के उपकुलपति श्री बी बी बी जान के साथ जब दुव्यंवहार हुआ। था तो क्या ग्रापकी आवाज इसी तरह से उठी थी? कलकत्ता विश्वविद्यालय में क्या हुन्ना, जब सेन साहब के माथ छात्र परिषद् के लोगो ने ज्यादितया की और ग्रावाज उठाई तो बहा पर ग्रापकी सरकार ने छात्र परिषद् का साथ दिया, उप-कुलपति का साथ नही दिया । श्राप बताये कि ग्रगर इसी तरह में ग्राप काम चलाना चाहेगे तो क्या काम चलेगा? ग्राज हम जो दसरी पार्टियों के लोग है बह दो चिक्कियों में पिस रहे है, हमारे विद्यार्थी इन दो चिक्कयों मे पिस रहे है। एक बडी चक्की है जो उधर है ग्रीर दूसरी चक्की जनसभी भाइयो की है। जहां कही दोनो मुकाबले मे खडे है, उन दोनो बड़ी ताकत है, जहा दोनों में धीगाामध्ती हो वहा दो चिक्कियो में हमारे तमाम विद्यार्थी भ्राज पिस रहे है। चाहे विद्यार्थी दिल्ली विश्वविद्यालय के हो चाहे हिन्दू विश्वविद्यालय के हो । दोनो जगह उन को स्वीकार कर लेना चाहिये। कि उन के पीछे राजनीति काम कर रही है। श्राप को पूरी ईमानदारी से निष्पक्षता से इस विषय पर विचार करना चाहिये, लेकिन यह बात मैं भाप के यहा देख नही रहा ह।

श्राप दिल्ली विश्वविद्यालय की वात को ले लीजिए वहां क्या हुआ ? 21 जुलाई को जब यहा पर अनुशासनहीनता का मसला पैदा हुआ, और उस अनुशासनहीनता को लाने में सरकारी पक्ष की जिम्मेदारी थी, अन्य दलों की नहीं, उस समय आप ने कोई

[श्री इयाम नन्दन मिश्र]

कारवाई नहीं की । इसीलिये प्राप ने जो बीज बोये थे वह उस हवा के थे जो प्राघी के रूप में भाज यहां बरपा हो रहे हैं। इसकी जिम्मेदारी प्राप के ऊपर है, हम लोगो पर नहीं । जहां विद्यार्थी जागेगे वहां कयामत आयेगी, उनके प्रसन्तीय का विस्फोट होगा तो कयामत होगी। इसीलिये मैंने वहां कि एक सर्वेग्रामी सकट, आल पर्वे स्व काइ सिस हमारे देण में ग्रा रही है। मैं ने तो मिमाने बतलाई है कि किए प्रकार म यह राजनीति यहां पर घसी हुई है।

मेरा सुझाव यह होगा कि शिक्षा के ऊपर अब आप को ज्यादा खच करना पड़ेगा। जितना आप डिफेन्स के ऊपर खर्च करते हैं, राष्ट्रीय आय का जितना अनुपात भाप रक्षा पर खर्च करते हैं, उतने अनुपात से कम आप को शिक्षा पर खर्च नहीं करना चाहिये। आज आप उस का आधा खर्च करते है। इस से काम चलने वाला नहीं है साथ ही वहा जितनी सुविधाये होनी चाहिये उन की पूर्ति आप को करनी होगी।

दूसरी बात शिक्षा नियाजन की है। कोई एजुकेशन प्लैंनिंग आप की नहीं है। आप ने कई आयोग बिठाये, ाकिन उन मारे आयोगों की मिफारिशों पर भी आप ने पूरी तरह विचार नहीं किया। उन मारी रिपोटों को आप ने तर्क कर दिया है। उन्हें कहा रख दिया है इस ना भी कुछ पता नहीं चलता है। हमारे देश में मानव शक्ति का नियोजन मैनपावर प्लैंनिंग होनी चहिये।

मैं यह मुझाव द्गा कि हिन्दू विषव-विद्यालय ग्रीर दिल्ली विश्वविद्यालय में जो बर्तमान परिस्थिति है उस के सम्बन्ध में प्रधान मती एक सर्वदलीय सम्मेलन बुलाये। जितने दल पालियामेट में हैं उनका सम्मेलन बुलाये ग्रीर उन की एक कमेटी बनाये। शिक्षा मती द्वारा बुलाये सम्मेलन से हम वांछित फल प्राप्त नहीं कर सकते। ग्राप्त हम की शांति के लिए प्रयत्न करना

है तो हम दरवाजे इस तरह से बन्द नही रख सकते । सरकार ने दरवाजे बन्द कर दिये. जपकुलपति ने दरवाजे बन्द कर दिये धीर विद्यार्थी प्रसहाय चारो तरफ बिलख रहे हैं। यह नही हो सकता। खासकर सजा के जरिये ग्राप जो परिस्थिति को सुधारना चाहते हैं, वह ठीक नही । इस तरह से परिस्थित सुधरने वाली नहीं है। जब उस तरह का सम्मेलन होगा तब उस में सभी राजनीतिक दलों को भ्राप एक कमौटी पर रक्खेगे। मैं चाहता ह कि विश्वविद्यालय का क्षेत्र एक 'एरिया ग्राफ पीस' हो। ग्राज हम ग्रन्सर सुनते हैं कि हिन्द महासागर को 'एरिया ग्राफ पीम' होना चाहिये, लिकन उम के पहले विश्वविद्यालय का क्षेत्र 'एरिया ग्राफ पीस' होना चाहिये, तभी हम विद्यार्थियों का भविष्य बना सकते

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS (SHRI K C PANT) Chairman, Sir, picking up the thread from Shri Mishraji, I would say, I agree with him entirely that universities which shape and mould our young people, shape their character, mould their ideas, give them ceitain values and prepare them for life, making them good citizens, the places which we call temples of learning, certainly, should be areas of peace in order that students may get a kind of training of their minds, of their character, which all of us want them to get Therefore, Sir, I entirely agree with my hon friend, Mishraji, and as far as I am concerned, why I am intervening in the debate is to place before the House the difficulty of the Government in case the University does not remain an area of peace, in case peace is disturbed, violence is indulged in, then what does Government do, this is the problem I want to pose to my hon friends opposite, not in a partisan spirit but in a broader spirit because there may be a strike here or there may be closing down of the University for a few days, but ultimately we are far more concerned with the

overall fate of our young people in their colleges and universities on whom the future of the country depends. So, I am intervening in this debate only in relation to the motion that stands in the names of three hon. Members which relates to the statement I made on the 7th December, in relation to the incidents on 6th December.

Sir, the matters of general education policy, to which the other motion refers, will be dealt with by my colleague, the Education Minister, and I do not think I should take up the time of the House in trying to deal with those aspects.

In relation to Delhi also, there is really nothing new that I can say. The Education Minister has made a long statement here dealing with the precise contents of the Memorandum, the demands of the students and exactly what the response of the Vice-Chancellor and the University authorities was. So, all those things, he has placed before the House.

As far as the law and order situation is concerned. I have also tried to place before the House the incidents as and when they took place. But in spite of that, today, Joshiji raised certain points and he was the only one, as far as I can understand, who referred specifically to the incidents and to my statement. When I speak of these incidents, I want to make it clear that we feel that only a handful of students are involved in the creation of this kind of violent incidents, that it is not the bulk of students and that the bulk of the students want very much to pursue their studies in peace and to be given an opportunity to pursue their studies.

The Delhi University, as you well know, Sir, and as all of us know, has a high standard, has a certain tradition, has a history, has attained a certain level of performance and

excellence, and I think it is a common concern of all of us to see that we are able to maintain that standard and at least help to the extent that Parliament can help in the maintaining of that standard.

When Shri Joshi spoke about what happened on that particular day, he chose to say that the entry of the police into the campus was unprovoked. This is what he said, and he did not utter a single word condemning the violence that took place... (Interruption) I was listening very very carefully. He had the same speech previously also and then also he did not condemn the violence (Interruption).

SHRI JAGANNATHRAO JOSHI · 1 have condemned it twice; it is on record.

SHRI K. C PANT: Even as after-thought, if you condemn violence, it is a good thing; I would welcome it. I welcome it, however belatedly you may come to that conclusion. But the point I am making while referring to an incident in which a crowd of students had gone to the University campus is that a crowd of students had gone there after declaring a certain purpose. What was that purpose which they declared? They declared that they would take over the University. This is well-known to Mr. Joshi. And the crowd went there. Certain window panes were broken. The Vice-Chancellor's office was sought to be broken into and ... (Interruptions) What did you say?

18.00 hrs.

SHRI JAGANNATHRAO JOSHI: The students complain that the window panes came outside as if somebody was there inside. They were broken by people who were inside. That is their complaint.

SHRI K. C. PANT: Very cleverly he is putting. You are a leader. Are you convinced that there was no violence? Are you convinced in your heart of hearts?

SHRI HAMENDRA SINGH BANERA It is a fact. Are you convinced that the glass panes were not broken by the policemen and the goondas who were there inside the Vice-Chancellor's office?

MR CHAIRMAN You cannot get up and say like that

SHRIK C PANT I am not talking to you It is no use saying

श्री जगन्नाय राव जोशी मैने हिन्दुम्तान टाइम्स के सवाददाता का कोट किया है। उसने जो निखा है उसी को पढ़ा है। अमत्य भीर मत्य को जानने के लिए ज्यूडिंगन इन-क्वारी होनी चाहिए। जो दाशी पाए जोए उनको एजा मिने। बिना इनक्वारी सजा मिले यह कहा तर न्यायांचित हैं।

SHRIK C PANT Let me assure Mr Joshi Mi Bosu and other friends who are here that we are not going to tolcrate violence within the campuses of our Universities (Interruptions) Let me issure them

SHRI JAGANNATHRAO JOSHI Nobody will tolerate and therefore our complaint is that without provocation the Police went there (Interruptions)

SHRI SAMAR GUHA *

SHRI JYOTIRMOY BOSU *

MR CHAIRMAN Nothing will go on secord. You will have to take my permission first and then you can speak (Interruptions) Three persons at a time—I will not allow

SHRI SAMAR GUHA If you permit me

SHRIK C PANT I am not yielding at all

SHRI JYOTIRMOY BOSU On a point of order Sir I only wanted to mention

SHRI K C PANT On a point of order Sir That is not a point of order He cannot mention it

University

SHRI JYOTIRMOY BOSU Let the lawful Minister sit down for once

SHRI K C PANT He cannot say, I am mentioning this' That is not point of older Under what Rule?

SHRI JYOTIRMOY BOSU I am not calling him 'Unlawful Minister' I only wanted to make a simple submission

SHRI C M STEPHEN (Muvattupuzha) Question is not a point of order Point of order is one that relates to procedure

MR CHAIRMAN There is no point of order The hon Minister may continue

SHRI K C PANT I would have preferred not to refer to the actual incidents because I have made a statement in the House But, just to put the record straight and because Joshiji for whom I have respect has put forward the whole thing in such a way that he has made it appear as if nothing has happened that the Police rushed into the University, that the Police went mad and beat up people

What did actually happen? Sin on the 14th November (Interruptions)

SHRI SAMAR GUHA I may repeat that the Vice-Chancellor has acted as a Police Superintendent

MR CHAIRMAN The Minister is not yeilding

SHRI K C PANT Why don't you listen? You should also listen I never interrupt any of you

SHRI JYOTIRMOY BOSU You have not to do that unpleasant task

SHRIK C PANT I have the unpleasant task of keeping law and

^{*}Not recorded

order when you are on the other side c ber I said; of the fence. It is not a small task I quote:

"On the 14th November, the students forced their entry into Vice-Chancellor Pro-Vice-Chancellor's offices by breaking the main door and beating the chowkidars posted at the entrance. They ransacked the offices of the Vice-Chancellor and the Pro-Vice-Chancellor and other offices of the University. They smashed window panes and also broke the furniture and damaged installations and equipment in the two offices. They removed from the VC PVC's offices including a typewriter and threw these outside. They even manhandled some employees of the University.

For the second day in succession, on 15th November, a group of students again attacked the offices of Delhi University and further demand extensively the offices of the Vice-Chancellor and the Pro-Vice-Chancellor. .. (Interruptions)

What is all this?

. .. Since no Police force had been posted in the premises, the vandals had a free hand ... "

This I have not said. This is taken from the press communique issued by the University. They referred them as 'vandals' which is worth noting.

Then again I quote:

"Having done their worst at the offices, they moved to the residence of the Vice-chancellor. The Vicethat Police Chancellor requested force should be rushed to the Campus to prevent the recurrence of the incidents of the previous day." By the time the police reached, the mob had moved to the residence of the Vice Chancellor and had started stoning. The police fired 10 shells of tear-gas. While dispersing a part of the mob tried to set fire to a Delhi Milk Scheme van."

And then it goes on. I do not want to go into that in detail. In my statement of the 7th Decem-

"It is a matter of deep regret that in pursuance of an ill-advised design to occupy the University Offices, some students started pounding on the doors of the Vice Chancellor's office. The glass windows of the offices of the Pro Vice Chancellor Registrar were smashed. Some students forcibly entered the room of the Dean of Students Welfare. The Vice Chancellor requested police assistance apprehending more serious violence."

It is the Vice-Chancellor who called the Pobce: let the House be aware of this fact. It is not that the Government went out of its way to send police there You know that normally we do not send police into the campus. We never do that and I think that this is the first occasion in Delhi University.

SHRI JYOTIRMOY BOSU: In West Bengal, without exception...

MR. CHAIRMAN: West Bengal stands on a different footing... ..

SHRI K. C. PANT: Luckily, Sir, in Delhi there are not so many Jyotirmoy Bosus That is why this has been prevented so far. This is perhaps the first occasion when the authority of the University had been called upon to call the police into the Campus, I would like all the hon Members of the House to take note of this factor. It is not as though they are in the habit of calling the police. You should realise what sort of tremendous provocation it would have been to make the authorities who are very reluctant to call the police, to call the police on (Shri Samar Guha: this occasion. I say, question). I do not know what he questioning. is cannot question facts I am merely stating facts. On the arrival of the police some students indulged in intense stone-throwing etc. Shri Joshi ji tried to make out as if lot of people were injured; he talked about the Hindustan Times photo, this, that and the other. I tried to find out the facts. Last time also somebody said this. I have been told that no newspaper has given the figure of injured as more

[Shri K. C. Pant]

than a dozen. There was a mob of over 3,000 and over. About 1,000 constables were there called in by the Vice-Chancellor. So, he felt that if they did not come, it would lead to violence.

In this situation, the figure of about a dozen has been mentioned when public property has been destroyed, when the Vice-chancellor's office was threatened, when he had been threatened enough to call the Police for protection, when newspapers say not more than a dozen, you can yourself draw your own conclusion as to what was the nature of the action taken by the police The police were suddenly called in for a certain purpose to give the protection that was expected of them I wish Mr. Joshi ji and others though about it. We are concerned with discipline The Vice-Chancellor is the head of the university he i not a Minister but an educationist I am surprised that a professor

MR. CHAIRMAN He is an emotional gentleman.

SHRI K C. PANT: He is an emotional gentleman, but he is also a professor

SHRI SAMAR GUHA: That is why I feel ashamed of the behaviour of that gentleman He has neither the guts nor the courage nor the sense nor the inner heart to be a Vice-chancellor, who deals with the students in that way....

MR. CHAIRMAN: After all, the hon. Member is a very responsible Member of Parliament....

SHRI SAMAR GUHA: This is the language which I use. ..

MR. CHAIRMAN: . .and he should not go on passing such remarks against persons who are not present in the House....

SHRI K. C. PANT: And a fellowprofessor.

SHRI SAMAR GUHA: I feel ashamed of such a man. I have been a professor, and I have seen professors, and we have also dealt with students.

MR. CHAIRMAN: Let the hon. Member not get irritated very much. Let him take care of himself also.

SHRI SAMAR GUHA: How can a vice-chancellor who is so much afraid and who is terribly frightened of the students function as a vice-chancellor?

PROF. MADHU DANDAVATE The hon. Minister has (Rajapur): created a problem by referring to his emotion, that he has added to the situation.

SHRI K C. PANT: As far as know, no specific case of excesses by the police either on any student or any teacher has ben reported to the district authorities or the university authorities or by anyone also. If such specific cases are brought to our notice, these will be looked into by the magistrates But these were not brought to our notice. I want to stress this so that hon. Members may realise what the situation there was in which the police went there and how far all these pictures that are being painted here are borne out by the facts.

There was only one specific case of a constable being rough with a reporter and action was taken by the SP on the spot, and he was placed under suspension and an apology was tendered to the reporter. So, it is not as though the officers there on the spot were not mindful of their duties or were not very vigilant; when they found that police had committed excesses they immediately took action. These were the various facts which I wanted to place before the House. Considering what happened on that day, all that I can say is that in similar situations, Government is dutybound to help the authorities of the university in case they need such help and as long as the university authorities want the police in the campus to maintain peace and order

and to protect life and property, it is the bounden duty of the Government to give them that protection, and I would like to know whether anybody in the House differs from that. This is exiomatic; this is obvious, and it cannot be otherwise

It is for the university authorities to come to a judgment whether the police is required in the campus or not, but if they come to the judgment that police is required, I think that the House will take us to task if we do not send police into the campus under such circumstances.

SHRI SAMAR GUHA: I am not accusing the hon. Minister. If they ask, certainly he can provide police help. But I accuse the vice-chancellor who had asked for it. I am only questioning the judgment of the vice-chancellor who had asked for police help or police protection. That is all. I do not say that the Government should not provide police protection.

MR. CHAIRMAN: The hon. Membe is getting impatient. Now, the hon. Minister is concluding, and let him be allowed to conclude.

SHRI K. C. PANT: I am concluding. The point that I want to pose to my hon. friends Shri Samar Guha and Shri Jagannathrao Joshi and others is not whether I can score a debating point or not. I can refer to the affiliation of the president of the union there and such other things, but I do not think that this is a matter which should be dealt with that way. I do not make those debating points when I deal with students, because I think that we are at one in wanting the best for our students. The concern of Parliament should be as to what lead it gives to the student community. What are the values it sets for the student community, and if Parliament does not condemn violence, where it takes place, is it giving a right lead to the student community. If Parliament does not cay that this is a wrong act. will they

not be letting down the student community by not telling the vast majority of the students who do not want violence that they are doing the right thing by not wanting violence? There may be complaints, there may grievances, but there are methods to air those grievances. I am not going into that aspect now. I if such meonly saving this thods are used, then what to happen? After all, the vice-chancellor's office is there in the university campus, and he is the authority in the university. Suppose the students say that they are going to take over the university, and they go and break into his office; if in this House all manner of things are said about the incident but nothing is said about this particular incident, then what kind of lessons do the students drawn from it? Is it being just to our own students? This is the point that want to pose to my hon. friends.

University

I really think that if they do not mention those points candidly then they are not giving the lead that the students expect from Parliament. It is in this context that I would like to appeal to all sections in this House not to get lost in party politics but to the right lead to the I should students. like appeal to all of them to cooperate with the authorities in the University and see that normalcy is restored and peace is restord in the University so that its normal function of imparting education to the students-their examinations are coming closer and some are being held can be carried out in the right spirit and true traditions of the University

SHRI JYOTIRMOY BOSU: The deal to the students can be well illustrated by what I say. May I speak temmorrow?

MR. CHAIRMAN: I may ask you to conclude today itself. Why should you decide all these points?

SHRI JYOTIRMOY BOSU: I do not decide. I was saying that the deal to the students.....

MR. CHAIRMAN: Now you continue tomorrow.

PROF. MADHU DANDAVATE: Because Mr. Pant will not speak again I would like to ask him one simple question. He rightly referred that it was not left to the police authorities to go there it was the vice-chancellor's judgement, They assess situation, and call police. Have you come across one statement by the Vice-Chancellor? He has while categorically said that trying to have a dialogue with student leaders, "may be, I have committed an error of judgment" in calling the police to the campus. Since you had referred so much to inviting the police to the campus and asked us whether we have justifled it or not, we have also come across such students in our life and we faced the students, and I would like to ask whether there is no precedent even during the freedom struggle when the Principal of the Fergusson College, who was an Englishman, had some trouble with the students and then the police came to the campus and the hostel, that Englishman who happened to be an educationist told the police.

So long as educationists like me are at the helm of affairs in the Fergusson College I will not allow the police to come into the campus, into my College and my hostel. Cannot a similar attitude be taken by him also? This attitude was taken by Acharya Narendradev who was the Vice-Chancellor of the Banares Hindu University when he was faced with a similar situation.

SHRI K. C. PANT: He is asking me something which he apparently knows. But the point is that if he were to be the Vice-Chancellor or if Acharyaji were to be the Vice-Chancellor or somebody else was the Vice-Chancellor and he asked the Government for police assistance, we would give it. That is my answer (Interruptions)

MR. CHAIRMAN: The House stands adjourned to meet again tomorrow at 11 A. M.

16.18 hours.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, December 15, 1972, Agrahayana 24, 1894 (Saka)